

ORISSA HIGH COURT

FILING REPORT AS ON :05/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/9585/2026	MS G4S SECURE SOLUTIONS INDIA PVT LTD VS WAPCOS LIMITED	Soubhagya Kumar Dash VS	// ()	AOR20220001631C202600065
2	D-BLAPL/6646/2026	NIRMALA KUMARI VS STATE OF ODISHA	SANJUKTA MUNDA VS	// ()	AOR20220002621C202600009
3	D-BLAPL/6647/2026	JANMA JAYA NAYAK @ JANMEJAY NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /989 /2025 ()	AOR20220001558C202600034
4	D-BLAPL/6649/2026	SAINI@ SAILENDRA BARAL VS STATE OF ODISHA	SUBASH CHANDRA ROUT VS	NIKIRAI /406 /2024 ()	AOR20220000058C202600002
5	D-BLAPL/6653/2026	SANTU KUMAR MUSHAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA GRPS /7 /2026 ()	
6	D-BLAPL/6658/2026	DAMA @ DAMODAR ROUT VS STATE OF ODISHA	BIBEKANANDA BEHERA VS	BAISINGA /557 /2025 ()	
7	D-BLAPL/6667/2026	ITISHREE SAHOO VS STATE OF ODISHA	ABESH KAMAL VS	PURIGHAT /14 /2026 ()	AOR20230000513C202600004
8	D-BLAPL/6670/2026	KARNEL NAYAK @ RAKHI @ LITU @ NITU VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /47 /2025 ()	
9	D-BLAPL/6677/2026	BALARAM BEHERA @ RAJ BEHERA VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	JATNI P.S. /348 /2025 ()	
10	D-BLAPL/6681/2026	GOBINDA SUNA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	LAKHANA /129 /2025 ()	
11	D-BLAPL/6682/2026	LADA @ LODA NACHIKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /4 /2010 ()	

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12	D-BLAPL/6683/2026	LADA @ LODA NACHIKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /1 /2010 () //	
13	D-BLAPL/6686/2026	RAJEYA KENDRUKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /4 /2010 () //	
14	D-BLAPL/6688/2026	SEIKH WAZID MOHAMMED @ CHHUTKA VS STATE OF ODISHA	SIDHARTHA DAS VS	JAGDALPUR /8 /2026 () //	
15	D-BLAPL/6691/2026	RAJEYA KENDRUKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /1 /2010 () //	
16	D-BLAPL/6692/2026	RAJESH NAYAK @ BADAL VS STATE OF ODISHA	MAHES DAS VS	CHAKAPADA PS /17 /2026 () //	
17	D-BLAPL/6693/2026	BINDU PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /134 /2023 () //	
18	D-BLAPL/6696/2026	MOHAMMED SAJID @ ABDUL SAJID VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	JAGATPUR /552 /2025 () //	
19	D-BLAPL/6701/2026	RANJAN KUMAR NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	THUAMUL RAMPUR /19 /2026 () //	AOR20220001303C202600017
20	D-BLAPL/6705/2026	SACHIN MEHER @ MONU VS STATE OF ODISHA	AMBIKA PRASAD DIXIT VS	BURLA /475 /2022 () //	
21	D-BLAPL/6706/2026	PRADEEP MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /91 /2023 () //	AOR20220001631C202600058
22	D-BLAPL/6709/2026	SUSANTA PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PURUNAKOTE /32 /2026 () //	
23	D-BLAPL/6710/2026	RAJESH @ SUSIL NAIK @ SUSHIL NAIK	JUGALA KISHORE PANDA	SAMAL /320 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/6711/2026	RAJA @ SUBAL CHANDRA DALEI @ SUBAL DALEI	JUGALA KISHORE PANDA	TALCHER TOWN /47 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/6712/2026	RAKESH SAHU	IPSIT AUROBINDO ACHARYA	GAISILET /9 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/6714/2026	SIPUN @ LOKANATH PATTANAIK @ LOKANATHA PATTANAIK	JUGALA KISHORE PANDA	TALCHER TOWN /134 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/6715/2026	BIMAL B. SINGH	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/6716/2026	RAJA @ SUBAL CHANDRA DALEI @ SUBAL DALEI	JUGALA KISHORE PANDA	TALCHER TOWN /45 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/6719/2026	RAJIB LAKRA	BIKASH KUMAR DASH	RAJGANGPUR /207 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/6720/2026	SUDARSAN BARIK	DHIRENDRA KUMAR MOHAPATRA	NAIKANI-DIHI /220 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/6721/2026	RABI @ ROBI LAKRA	BIKASH KUMAR DASH	RAJGANGPUR /207 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/6722/2026	ARUNA KUMAR BEHERA @ ARUNA KU. BEHERA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/6723/2026	RASMI NARAYAN SAHOO	BIJAY KUMAR MOHANTY	DHENKANAL TOWN /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/6731/2026	MANASH KUMAR PADHI @ MANASH PADHI	JAGABANDHU SAHU	DEOGAON /17 /2026	AOR20220001487C202600039
		VS	VS	()	

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35	D-BLAPL/6732/2026	STATE OF ODISHA SK. RAJA VS	ASIT KUMAR JENA VS	// BINJHARPUR /3 /2026 ()	
36	D-BLAPL/6733/2026	STATE OF ODISHA GOPAL HARIJAN VS	ANKANN PANDA VS	// KESINGA /21 /2026 ()	AOD20240000916C202600001
37	D-BLAPL/6734/2026	STATE OF ODISHA MALGAMU CHANTI VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /368 /2025 ()	AOR20220001631C202600061
38	D-BLAPL/6735/2026	STATE OF ODISHA MARIYAL DURYODHANA @ MIRIYAL DURYODHANA @ MIRIYAL DURYODHANA VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /405 /2024 ()	AOR20220001631C202600056
39	D-BLAPL/6737/2026	STATE OF ODISHA SUJIT KUMAR PADHY VS	SOUBHAGYA KUMAR DASH VS	// GURANDI /51 /2025 ()	AOR20220001631C202600059
40	D-BLAPL/6739/2026	STATE OF ODISHA TUTU @ BIKRAM GANGEI VS	KULDEEP MOHANTY VS	// SINGLA /96 /2024 ()	AOD20240000012C202600058
41	D-BLAPL/6743/2026	STATE OF ODISHA ASIRUDDIN KHAN VS	JAYADEBA BEHERA VS	// ITAMATI /12 /2026 ()	AOD20240000366C202600033
42	D-BLAPL/6751/2026	STATE OF ODISHA JASOBANTA @ JHASA NAIK VS	MANAS KUMAR CHAND VS	// BHAWANIPATNA TOWN /64 /2026 ()	
43	D-BLAPL/6752/2026	STATE OF ODISHA JOGESWAR BISWAL VS	MOHAN KUMAR SAHU VS	// JARAPADA /36 /2026 ()	
44	D-BLAPL/6758/2026	STATE OF ODISHA NILA KHEMUNDU VS	MANGU NANDY VS	// PADWA /94 /2025 ()	
45	D-BLAPL/6759/2026	STATE OF ODISHA DASAVATH PAVAN KALAN NAIK @ D. PAVAN KALAN NAIK VS	MANGU NANDY VS	// / /0 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/6761/2026	POOJA @ SANJU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RAYAGADA G.R.P. /45 /2024 () //	
47	D-BLAPL/6762/2026	BABULA BHUYAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 () //	
48	D-BLAPL/6764/2026	SODI MUNNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //	
49	D-BLAPL/6767/2026	GOBARA @ SUBASH SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /214 /2025 () //	
50	D-BLAPL/6772/2026	KANHA ALIAS KANHU CHARAN BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //	AOD20240000536C202600017
51	D-BLAPL/6775/2026	PAPUN NAYAK AND ANOTHER VS STATE OF ODISHA	OM PRAKASH SARAN VS	// () //	AOR20220000371C202600033
52	D-BLAPL/6776/2026	KALIA ALIAS BINAYAK KHATEI ALIAS KHATAI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //	AOD20240000536C202600018
53	D-BLAPL/6777/2026	AJIM RAJA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //	
54	D-BLAPL/6778/2026	JASAI MARANDI ALIAS JASHAI MARNDI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600059
55	D-BLAPL/6782/2026	KANAK BHOI VS STATE OF ODISHA	RAJIBA BIHARI MISHRA VS	CHANDANPUR /258 /2024 () //	
56	D-BLAPL/6783/2026	PRADEEP KUMAR PANDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /191 /2025 () //	
57	D-BLAPL/6784/2026	SUBAL KUMAR SAHOO	SIDDHARTH PRASAD MISHRA	BALASORE VIGILANCE /4 /2026	

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		VS	VS	()	
58	D-BLAPL/6785/2026	STATE OF ODISHA(VIG.) Pravakar Samanta	SURYANARAYAN BISWAL	//	AOR20220001325C202600005
		VS	VS	()	
59	D-BLAPL/6788/2026	STATE OF ODISHA Mithun Kumar Nanda	UMA SHANKAR PATEL	//	AOR20220000263C202600019
		VS	VS	()	
60	D-BLAPL/6789/2026	State of Odisha BAPUN @ ARJUN @ NAGARJUN PANDA	AKSHAYA KUMAR SAHOO	//	
		VS	VS	BISOI /56 /2023	
61	D-BLAPL/6791/2026	STATE OF ODISHA CHINMAYA KUMAR PANDA	SATYABRATA DASH	()	
		VS	VS	//	
62	D-BLAPL/6797/2026	STATE OF ODISHA KAPIL SINGH	SATYABRATA DASH	LAXMISAGAR P.S. /73 /2026	
		VS	VS	()	
63	D-BLAPL/6799/2026	STATE OF ODISHA BULU LUHA	AMITAV TRIPATHY	//	
		VS	VS	PADAMPUR /79 /2023	
64	D-BLAPL/6801/2026	STATE OF ODISHA PRASHANTA DASH @ PRASANTA DASH	AMITAV TRIPATHY	()	
		VS	VS	//	
65	D-BLAPL/6803/2026	STATE OF ODISHA ASHISH KUMAR BEHERA	AMITAV TRIPATHY	PADAMPUR /231 /2025	
		VS	VS	()	
66	D-BLAPL/6805/2026	STATE OF ODISHA SK ASFAQUE @ ASPAK	SATYA RANJAN MULIA	//	
		VS	VS	/ /0	
67	D-BLAPL/6806/2026	STATE OF ODISHA SK. NASIMUDDIN @ PAPU	SATYA RANJAN MULIA	()	
		VS	VS	//	
68	D-BLAPL/6813/2026	STATE OF ODISHA NABA @ NABAKISHORE SETHY	PUSPAMITRA MOHAPATRA	LALBAG /8 /2026	
		VS	VS	()	
		STATE OF ODISHA	SURYAKANTA DASH	//	
		VS	VS	JALESWAR /53 /2026	
		STATE OF ODISHA	SURYAKANTA DASH	()	
		VS	VS	//	
		NABA @ NABAKISHORE SETHY	SAILAZA NANDAN DAS	NIKIRAI /300 /2025	
		VS	VS	()	

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69	D-BLAPL/6814/2026	STATE OF ODISHA DHANPATI @ DHANPATI KHOSLA VS	SANGRAM KESHARI ROUT VS	// KORAPUT SADAR /158 /2025 ()	
70	D-BLAPL/6822/2026	STATE OF ODISHA SNEHABAS MOHANTY VS	MILTON DAS VS	// PIPLI /83 /2026 ()	
71	D-BLAPL/6827/2026	STATE OF ODISHA PRASHANTA GARADIA VS	SOUMEN BOSE VS	// K.SINGHPUR /84 /2024 ()	
72	D-BLAPL/6828/2026	STATE OF ODISHA JITENDRA MAHATO VS	BIRAJA PRASAD NANDA VS	// KANIHA /35 /2026 ()	
73	D-BLAPL/6829/2026	STATE OF ODISHA BIKASH PADHI VS	SACHIDANANDA PADHEE VS	// BARGARH /719 /2025 ()	
74	D-BLAPL/6831/2026	STATE OF ODISHA SUBHRAJIT MOHANTY VS	DEBASNAN DAS VS	// CHANDANPUR /264 /2025 ()	
75	D-BLAPL/6833/2026	STATE OF ODISHA SURAJ SUNA VS	SACHIDANANDA PADHEE VS	// BARGARH RURAL /13 /2026 ()	
76	D-BLAPL/6836/2026	STATE OF ODISHA TANKADHAR DEEP @ SHANKAR VS	DEBASNAN DAS VS	// SINAPALI /262 /2023 ()	
77	D-BLAPL/6839/2026	STATE OF ODISHA RATAN CHOWDHURI VS	ANUPAM DASH VS	// //0 ()	
78	D-BLAPL/6842/2026	STATE OF ODISHA RIPAN SK VS	ANUPAM DASH VS	// //0 ()	
79	D-BLAPL/6843/2026	STATE OF ODISHA PRAMOD BEHERA @ RUNA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// TALCHER TOWN /140 /2026 () //	

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80	D-BLAPL/6854/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	TALCHER TOWN /1192 /2025 () //	
81	D-BLAPL/6860/2026	NIRANJAN BHANDEKAR ALIAS SWADHIN VS STATE OF ODISHA	Soubhagya Swain VS	// () //	AOR20220001296C202600032
82	D-BLAPL/6863/2026	MURALI BACHHA VS STATE OF ODISHA	Durgaprasad Sangramjit Mallick VS	// () //	AOD20240000510C202600005
83	D-BLAPL/6870/2026	BABU MAHARANA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202600048
84	D-BLAPL/6875/2026	Pravakae Samanta VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	// () //	AOR20220001325C202600006
85	D-CMP/9385/2026	GAYADHAR PRAMANIK VS NIYATI PRAMANIK	MAHESWAR MOHANTY VS	// () //	
86	D-CMP/9387/2026	SHANTILATA SAHU @ SAHOO VS SK.ISA	MADAN MOHAN SWAIN VS	// () //	
87	D-CMP/9507/2026	CHANDRAKANTI DAS VS TAPASWINI PANDA	PRASANTA KUMAR SATAPATHY VS	// () //	
88	D-CMP/9510/2026	JYOSHNARANI MOHAPATRA VS SUCHITRA MOHAPATRA	AMITAV TRIPATHY VS	// () //	
89	D-CMP/9524/2026	PRAVASH NARAYAN ACHARYA VS ABDUL REHAMAN	DWARIKA PRASAD MOHANTY VS	// () //	
90	D-CMP/9541/2026	PRAKASH CHANDRA PRADHAN VS DIGAMBAR PRADHAN	BHASKAR CHANDRA PANDA VS	// () //	
91	D-CMP/9542/2026	DEBARAJ NAYAK	SUSANTA LENKA	//	AOR20220001299C202600016

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		VS	VS	()	
		RAMAKANTA PRADHAN		//	
92	D-CMP/9561/2026	PRAMOD KUMAR LENKA	HEMANTA KUMAR MOHANTA	//	
		VS	VS	()	
		BIRABAR LENKA		//	
93	D-CMP/9583/2026	BHASKAR PANI	SAMIR KUMAR MISHRA, (SR.ADV.)	//	
		VS	VS	()	
		BASANTA KUMAR MISHRA		//	
94	D-CMP/9596/2026	RABINDRA @ KUMAR BUGUDAI	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	()	
		SANDHYARANI ROUT		//	
95	D-CMP/9603/2026	SIDHARTHA SANKAR BEHERA	Satughna Dash A	//	AOR20220001212C202600013
		VS	VS	()	
		RAMESH CHANDRA DASH		//	
96	D-CMP/9606/2026	SUBRATA MAHAPATRA	PRAVASH CHANDRA JENA	//	
		VS	VS	()	
		SAMATA AGRAWAL		//	
97	D-CONTC/9243/2026	PUSPANJALI SAHU @ PUSPANJALI DASH	SANDHYARANI PANI	//	AOR20230000010C202600033
		VS	VS	()	
		SANJEEB KUMAR MISHRA, PRINCIPAL FINANCE DEPTT		//	
98	D-CONTC/9244/2026	SUBASH CHANDRA SUBUDHI	SANDHYARANI PANI	//	AOR20230000010C202600034
		VS	VS	()	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
99	D-CONTC/9252/2026	SADHANA PRADHAN	ADV.	//	
		VS	VS	()	
		DR.N.THIRUMALLA NAIK, I.A.S		//	
100	D-CONTC/9254/2026	PRAMOD KUMAR MISHRA	ADV.	//	
		VS	VS	()	
		SACHIN RAMCHANDRA JADHAV, IAS		//	
101	D-CONTC/9280/2026	SUDAM SAHU	ADV.	//	
		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	
102	D-CONTC/9284/2026	SANTOSH KUMAR BADATYA	ADV.	//	
		VS	VS	()	

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103	D-CONTC/9296/2026	ARAVIND AGRAWAL, IAS CHHABILA NAIK VS	ADV. VS	// // ()	
104	D-CONTC/9301/2026	PREETAM JEET NAYAK, DIRECTOR (ST) CUM SPECIAL SEC. ST AND SC DEVELOPMENT, BHUBANESWAR KARNA MOHANTA VS	ADV. VS	// // ()	
105	D-CONTC/9308/2026	AUROVINDO AGRAWAL, IAS MANOJ KUMAR PANDA VS	ADV. VS	// // ()	
106	D-CONTC/9316/2026	ARAVIND AGRAWAL, IAS RAGHUNATH MOHANTY VS	ADV. VS	// // ()	
107	D-CONTC/9318/2026	ARAVIND AGRAWAL, IAS NIRANJAN MOHAPATRA VS	ADV. VS	// // ()	
108	D-CONTC/9333/2026	ARAVIND AGRAWAL, IAS ARUN KUMAR BEHERA VS	ADV. VS	// // ()	AOD20240000311C202600009
109	D-CONTC/9335/2026	DR. K MURUGESAN, PRINCIPAL CHIEF CONSERVATOR OF FOREST, ODISHA SUDAM SAHU VS	ADV. VS	// // ()	AOD20250000180C202600051
110	D-CONTC/9363/2026	ROHIT KUMAR LENKA, DIRECTOR MINES AND GEOLOGY ,ODISHA SASMITA MAHAPATRA VS	ADV. VS	// // ()	
111	D-CONTC/9410/2026	DR.N.THIRUMALA NAIK, IAS SRINATH KALIA VS	ADV. VS	// // ()	
112	D-CONTC/9421/2026	AKHSHYA KUMAR NAIK, CHIEF CONSTRUCTION ENGINEER, BARIPADA BIKRAM KISHORE PATRA VS	SADASIVA PATRA (1) VS	// // ()	AOD20230000737C202600041
113	D-CONTC/9424/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT BINAPANI MAHALIK VS	ALOK KUMAR PANDA VS	// // ()	
		BALAMUKUNDA BHUYAN, DIRECTOR , ELEMENTARY EDUCATION, ODISHA		//	

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114	D-CONTC/9434/2026	RAJ KISHORE PADHY VS	SANDHYARANI PANI VS	// ()	AOR20230000010C202600035
115	D-CONTC/9437/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. SURENDRA KUMAR RAY VS	UMESH CHANDRA MOHANTY VS	// () //	AOD20250001183C202600001
116	D-CONTC/9438/2026	NIYATI PATNAIK, DIRECTOR HIGHER SECONDARY EDUCATION KEDAR CHARAN JENA VS	UMESH CHANDRA MOHANTY VS	// () //	AOD20250001183C202600002
117	D-CONTC/9441/2026	NIYATI PATNAIK, DIRECTOR HIGHER SECONDARY EDUCATION SAILENDRA KUMAR SWAIN VS	UMESH CHANDRA MOHANTY VS	// () //	AOD20250001183C202600003
118	D-CONTC/9444/2026	JYOTI RANJAN MISHRA, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA SARAT CHANDRA SWAIN VS	UMESH CHANDRA MOHANTY VS	// () //	AOD20250001183C202600004
119	D-CONTC/9446/2026	JYOTI RANJAN MISHRA, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA SATYARANJAN DAS VS	UMESH CHANDRA MOHANTY VS	// () //	AOD20250001183C202600005
120	D-CONTC/9447/2026	JYOTI RANJAN MISHRA, DIRECTOR ELEMENTARY EDUCATION ODISHA RAGHUNATH MOHANTY VS	Umesh Chandra Mohanty VS	// () //	AOD20250001183C202600006
121	D-CONTC/9462/2026	JYOTI RANJAN MISHRA, OAS KIRAN KUMAR MOHAPATRA VS	ADV. VS	// () //	
122	D-CONTC/9465/2026	ARAVIND AGRAWAL, IAS RADHAKANTA MISHRA VS	ADV. VS	// () //	
123	D-CONTC/9470/2026	ARAVIND AGRAWAL, IAS RABINDRA NATH DORA VS	ADV. VS	// () //	
124	D-CONTC/9471/2026	RADHAKANTA CHHATRI, D.E.O, KALAHANDI PABITRA BEHERA VS	ADV. VS	// () //	
125	D-CONTC/9489/2026	ABDAAL M.AKHTAR, I.A.S MANAGING COMMITTEE OF HATIA HIGH SCHOOL, HATIA		// //	

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		VS	VS	0	
126	D-CONTC/9495/2026	THIRUMALA NAIK N., I.A.S BICHITRANANDA SAHU	SANGRAM JENA	//	
		VS	VS	0	
127	D-CONTC/9501/2026	ARVIND AGRAWAL, I.A.S SRIKANTA @ SHRIKANTA NAIK	SANGRAM JENA	//	
		VS	VS	0	
128	D-CONTC/9506/2026	ARVIND AGRAWAL, I.A.S M.C. OF DHABALESWAR BIDYAPITHA, MANCHESWAR	ADV.	//	
		VS	VS	0	
129	D-CONTC/9519/2026	DR.N.THIRUMALA NAIK, IAS RAMESH KUMAR @ CHANDRA SAHOO	SANGRAM JENA	//	
		VS	VS	0	
130	D-CONTC/9521/2026	ARVIND AGRAWAL, I.A.S MOTILAL MOHATA	SANGRAM JENA	//	
		VS	VS	0	
131	D-CONTC/9523/2026	ARVIND AGRAWAL, I.A.S DILLIP KUMAR MAHAKUD	SANGRAM JENA	//	
		VS	VS	0	
132	D-CONTC/9544/2026	ARVIND AGRAWAL, I.A.S SANTOSH KUMAR PATRA	SAPAN KUMAR PAL	//	AOD20240000545C202600009
		VS	VS	0	
133	D-CONTC/9552/2026	PRATAP BEHERA, OAS BIJAYARAM JENA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
134	D-CONTC/9557/2026	ARVIND AGRAWAL, I.A.S M/S PRATISTHA ENGINEERING LIMITED, BHUBANESWAR	ADV.	//	
		VS	VS	0	
135	D-CONTC/9568/2026	STATE BANK OF INDIA, BHUBANESWAR DR.ANTARYAMI PANDA	ADV.	//	
		VS	VS	0	
136	D-CONTC/9575/2026	ARVIND AGRAWAL, I.A.S MOHD. FAKHRUDDIN RAZVI	ADV.	//	
		VS	VS	0	

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137	D-CONTC/9587/2026	K.SIBANANDA PATRA, DIRECTOR OF SECONDARY EDUCATION, ODISHA SURU MOHAN GURU VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
138	D-CRLA/6671/2026	DR.SANJAYA KUMAR MOHAPTRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, DHENKANAL BISWAS NAIK VS	PRIYA RANJAN SINGH VS	N.T.P.C. /119 /2023 () //	
139	D-CRLA/6815/2026	TRIPATI BISWAS@NIRUPATI BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /126 /2023 () //	
140	D-CRLA/6834/2026	M/S. LORD JAGANNATH EASTCON PVT. LTD., BBSR PRAKASH CHANDRA SETHI VS	BBSR PRAKASH CHANDRA SETHI VS	/ /0 () //	
141	D-CRLA/6861/2026	DEPUTY COMMISSIONER OF INCOME TAX, BBSR RONINKI BASUDEV RAO ALIAS R VASUDEVA RAO VS	Soubhagya Kumar Dash VS	// () //	AOR20220001631C202600060
142	D-CRLA/6869/2026	State Of Odisha KAMLESH SHA VS	DIBYA PRAKASH MISHRA VS	// // ()	AOR20220002454C202600023
143	D-CRLLP/6644/2026	STATE OF ODISHA VS	PARTHA SARATHI NAYAK, A.G.A. VS	CHATRAPUR /228 /2019 () //	LOD20240000172C202600079
144	D-CRLLP/6729/2026	JITENDRA PADHIARY STATE OF ODISHA(VIG.) VS	SANGRAM DAS, S.C.VIGILANCE VS	BHUBANESWAR VIGILANCE /38 /1999 () //	AOR20220001542C202600003
145	D-CRLMA/6698/2026	BHIKARI CHARAN PRAHARAJ RAJENDRA KUMAR SAHOO @ RAJENDRA KUMAR SAHOO VS	SMRITIKANTA DWIBEDI VS	BAIDYANATHPUR /518 /2025 () //	
146	D-CRLMC/6643/2026	STATE OF ODISHA MADAN BARIK VS	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /105 /2003 () //	AOR20220003509C202600023
147	D-CRLMC/6645/2026	STATE OF ODISHA ASIF ANUWAR KHAN VS	CHINMAYA KUMAR SAHU VS	KEONJHAR SADAR /697 /2025 () //	AOR20220001061C202600003
		STATE OF ODISHA		//	

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148	D-CRLMC/6660/2026	SATYA RANJAN SAHOO VS STATE OF ODISHA	DINESH RAY VS	/ /0 () //	
149	D-CRLMC/6673/2026	BRAJESH AGRAWAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	KANTABANJI /92 /2007 () //	
150	D-CRLMC/6674/2026	KRAMIKA DIGAL @ KARMIKA DIGAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
151	D-CRLMC/6676/2026 CRLMC/746/2026	MINATIRANI MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SINGHADWAR PS /12 /2020 J.M.F.C.,PURI(Puri) GR/0000287/2020	
152	D-CRLMC/6678/2026	GAYATRI BEHERA VS STATE OF ODISHA	PRIYANKA MAHAPATRA VS	BALANGA /235 /2025 () //	
153	D-CRLMC/6689/2026	KHIRASINDHU BARIK VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	TITILAGARH /154 /2025 () //	AOD20240000333C202600009
154	D-CRLMC/6699/2026	TARJAN KUMAR PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANDOMUNDA /30 /2025 () //	
155	D-CRLMC/6700/2026	NARESH DAS VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /50 /2012 () //	AOR20220001648C202600007
156	D-CRLMC/6704/2026	K.LALITA AMMA VS STATE OF ODISHA	RABINDRA KUMAR PRUSTY VS	MAHILA (BERHAMPUR) /38 /2024 () //	
157	D-CRLMC/6707/2026	KANDURI PRADHAN VS STATE OF ODISHA	AMARESH CHANDRA SAMAL VS	AIR FIELD P.S. /203 /2012 () //	
158	D-CRLMC/6708/2026	MADHU SUDAN SWAIN VS STATE OF ODISHA	PRASANNA KUMAR NAYAK I VS	BADAMBADI /290 /2016 () //	
159	D-CRLMC/6713/2026	SUBRAT KARMI	JUGALA KISHORE PANDA	BOUDH /183 /2019	

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		VS	VS	()	
160	D-CRLMC/6730/2026	STATE OF ODISHA DHANESWAR SAHOO	ASHOK KUMAR SAHOO	PATKURA /174 /2012	AOD20240000557C202600022
		VS	VS	()	
161	D-CRLMC/6742/2026	STATE OF ODISHA BIKASH DURIA	BASUDEV BARIK	BOLANGIR SADAR /24 /2020	AOR20240000156C202600003
		VS	VS	()	
162	D-CRLMC/6773/2026	STATE OF ODISHA TARUNA MAHALI	DEEPAK KUMAR SAHOO	MARSHAGHAI /7 /2026	
		VS	VS	()	
163	D-CRLMC/6780/2026	STATE OF ODISHA MINATI PARIDA	DEEPAK KUMAR SAHOO	NIKIRAI /199 /2023	
		VS	VS	()	
164	D-CRLMC/6787/2026	STATE OF ODISHA PRIYABRATA SAMAL	TUSAR KUMAR MISHRA	//0	
		VS	VS	()	
165	D-CRLMC/6790/2026	RAMACHANDRA MAJHI JAGANNATH NAIK	DEVASHIS PANDA	PARJANG /529 /2024	AOR20220001247C202600019
		VS	VS	()	
166	D-CRLMC/6793/2026	STATE OF ODISHA ALOK KUMAR PANIGRAHI	DEVASHIS PANDA	//	AOR20220001247C202600020
		VS	VS	()	
167	D-CRLMC/6794/2026	JANAKI PATI NIRANJAN MOHAPATRA	MANAS KUMAR CHAND	BHUBANESWAR VIGILANCE /38 /2016	
		VS	VS	()	
168	D-CRLMC/6802/2026	STATE OF ODISHA M/S. OM PARIVAHAN PVT. LTD., KOLKATA	SUSHANTA HARICHANDAN	//0	
		VS	VS	()	
169	D-CRLMC/6830/2026	STATE OF ODISHA SIBA SANKAR KHILLA @ SIBA SANKAR KHILLO	MANGO NANDY	MALKANGIRI /529 /2023	
		VS	VS	()	
170	D-CRLMC/6853/2026	STATE OF ODISHA SANJAY KUMAR DAS	DIPAK RANJAN MISHRA	KHAIRA /384 /2025	
		VS	VS	()	

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171	D-CRLMC/6855/2026	STATE OF ODISHA K.BHAJARAM PATRA VS	SANJIB KUMAR BHANJADEO VS	// KABISURYANAGAR /469 /2021 ()	
172	D-CRLMC/6864/2026	STATE OF ODISHA ALOK PRAJAPATI VS	Upendra Kumar Pandey VS	// // ()	AOR2022000085C202600002
173	D-CRLMC/6868/2026	STATE OF ODISHA BASUDEV BEHERA VS	DEBASNAN DAS VS	// JAGATSINGPUR /13 /1999 ()	
174	D-CRLMC/6873/2026	STATE OF ODISHA PRAMOD KIRSANI VS	SARBESWAR SAHOO VS	// // ()	AOD20220004505C202600033
175	D-CRLMP/6664/2026	STATE OF ODISHA LINGESWAR LARIA VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()	
176	D-CRLMP/6685/2026	STATE OF ODISHA SWARNA LATA ROUT VS	ALOK KUMAR MOHAPATRA VS	// // ()	
177	D-CRLMP/6690/2026	STATE OF ODISHA PUSPALATA ROUT VS	ALOK KUMAR MOHAPATRA VS	// // ()	
178	D-CRLMP/6754/2026	STATE OF ODISHA PAPU YADAV @ PAPPU YADAV VS	RABI NARAYAN BEHERA VS	// // ()	
179	D-CRLMP/6798/2026	STATE OF ODISHA DHARANIDHAR JENA VS	MANAS KUMAR CHAND VS	// // ()	
180	D-CRLMP/6810/2026	STATE OF ODISHA ASHOK KUMAR JENA VS	AMITAV TRIPATHY VS	// // ()	
181	D-CRLMP/6838/2026	SUNITA PARIDA HARA PRASAD BHOI VS	DEEPANJALI SAHU VS	// // ()	
		PUSPANJALI BEHERA		//	

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182	D-CRLMP/6856/2026	SUMAN DANDAPAT VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	/ / 0 () //	
183	D-CRLMP/6871/2026	RAJESH VIJAYA VARGIVA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	/ / 0 () //	
184	D-CRLREV/6663/2026	SIBA PRASAD DAS VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ / 0 () //	
185	D-CRLREV/6675/2026	AKSHYAY KUMAR MOHAPATRA @ AKSHAY KUMAR MOHAPATRA VS CHINMAYEE ROUT @ MOHAPATRA	AKSHAY KUMAR MOHAPATRA VS	/ / 0 () //	
186	D-CRLREV/6717/2026	SAURABHA MOHANTY VS STATE OF ODISHA	DURGA PRASAD DHAL VS	NABARANGAPUR TOWN /315 /2025 () //	
187	D-CRLREV/6760/2026	ASWINI SANDHA @ ASWINI RAJ CHOUHAN @ SANDHA VS STATE OF ODISHA	BOUMYA RANJAN DAS VS	DEOGARH /225 /2023 () //	
188	D-CRLREV/6807/2026	PRASANT BARIK @ PREM VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	DARGHA BAZAR /260 /2025 () //	
189	D-CRLREV/6857/2026	MANAS RANJAN SAMAL VS SUB DIVISIONAL MAGISTRATE, JAGATSINGHPUR	BISWAJIT NAYAK VS	/ / 0 () //	
190	D-FAO/9285/2026	D.M., NATIONAL INSURANCE CO. LTD., BBSR VS GITA PARIDA	SUBBRAT SATPATHY VS	/ / () //	
191	D-FAO/9398/2026	SHRIRAM GENERAL INSURANCE CO. LTD., ANGUL VS GAYATRI ROUT	PRASANTA KUMAR MAHALI VS	/ / () //	
192	D-FAO/9414/2026	D.M., ORIENTAL INSURANCE CO.LTD., BBSR VS LABANG MUDULI	PRASANTA KUMAR MAHALI VS	/ / () //	
193	D-FAO/9430/2026	D.M., NATIONAL INSURANCE CO.LTD., ANGUL	PRASANTA KUMAR MAHALI	/ /	

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		VS	VS	()	
194	D-FAO/9445/2026	KAILASH CHANDRA NATH PRADEEP MOHARANA @ PRADEEP KUMAR MOHARANA	SUNIL ANARAYAN BISWAL	//	AOR20220001325C202600004
		VS	VS	()	
195	D-FAO/9482/2026	STATE OF ODISHA MANAGING COMMITTEE OF ANCHALIKA UPPER PRIMARY SCHOOL	MUNY (MUM) SINGH BADA PATHURIA	//	
		VS	VS	()	
196	D-FAO/9493/2026	STATE OF ODISHA GOPAL CHANDRA JENA	K.K.SWAIN	//	
		VS	VS	()	
197	D-LAA/9529/2026	STATE OF ODISHA LAZO OF KHURDA ROAD,BOLANGIR NEW BG RAIL PROJECT,BOUDH	ANANTA NAYAK	//	LOD20240000200C202600074
		VS	VS	()	
198	D-LAA/9532/2026	SATYANARAYAN MAHAKUD LAZO OF KHURDA ROAD BOLANGIR NEW BG RAIL PROJECT,BOUDH	ANANTA NAYAK	//	LOD20240000172C202600082
		VS	VS	()	
199	D-LAA/9534/2026	LAXMAN PRADHAN LAZO OF KHURDA ROAD,BOLANGIR NEW BG RAIL PROJECT,BOUDH	ANANTA NAYAK	//	LOD20240000200C202600075
		VS	VS	()	
200	D-LAA/9536/2026	PRAHALLAD SAHU LAZO OF KHURDA ROAD BOLANGIR NEW BG RAIL PROJECT,BOUDH	ANANTA NAYAK	//	LOD20240000172C202600081
		VS	VS	()	
201	D-MACA/9245/2026	SUPRAVA BEHERA KALIPRASAD GUMANSINGH	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
202	D-MACA/9246/2026	SUNIL KUMAR SAHU ANANTA NAYAK	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
203	D-MACA/9249/2026	CHANDRABHANU DASH ABHAYA KUMAR MISHRA	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
204	D-MACA/9289/2026	BIRENDRA KUMAR SAHOO NEW INDIA ASSURANCE CO.LTD., SUNDARGARH	SUBRAT SATPATHY	//	
		VS	VS	()	

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205	D-MACA/9417/2026	KALPANA NAYAK@NAIK CHIEF REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
206	D-MACA/9419/2026	MOUSUMI SETHY ORIENTAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
207	D-MACA/9427/2026	PRASANNA MALLICK SR. D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
208	D-MACA/9428/2026	KHAGEN KUMAR SAHU SR. D.M., ORIENTAL INSURANCE CO. LTD., SAMBALPUR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
209	D-MACA/9516/2026	HIMANSHU BHUSAN JENA THE MANAGER, LEGAL (TP HUB), CUTTACK	RAMESH CHANDRA SAHOO I	//	
		VS	VS	0	
210	D-MACA/9525/2026	GEETIKA MISHRA M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK	SOMNATH ROY	//	
		VS	VS	0	
211	D-MACA/9543/2026	SUNITA KUA MANAGER(LEGAL CELL), NEW INDIA ASSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
212	D-MACA/9553/2026	SATVINDER KAUR MANAGER(LEGAL CELL), NEW INDIA ASSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
213	D-MACA/9572/2026	KAJAL DWIVEDI MANAGER(LEGAL CELL), NEW INDIA ASSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
214	D-MATA/9429/2026	KIRAN JHA SUDIPTA KUMAR DWIVEDY	GOUTAM KUMAR ACHARYA (SR. ADV.)	//	
		VS	VS	0	
215	D-MATA/9520/2026	ITISHREE KAR SRINIBAS MOHANTY	KARUNAKAR DAS	//	
		VS	VS	0	
		RASMITA MAHANTY		//	

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216	D-MATA/9539/2026	PRAVATI SAHOO VS SUDHIRA KUMAR SAHOO	LIPAN KUMAR PRADHAN VS	// 0 //	AOD20220004458C202600019
217	D-RPFAM/9566/2026	ALESWAR BEHERA @ ALESHWAR BEHERA VS KAITA SENAPATI @ BEHERA	NIRMAL KUMAR ROUSTRAY VS	// 0 //	
218	D-RSA/9278/2026	RABI CHANDRA NAIK VS DULANA MOHAPATRA	AMIT PRASAD BOSE VS	// 0 //	
219	D-RSA/9304/2026	BASANTA MANJARI MOHANTY VS MANOJ KUMAR MOAHNTY	SUSHANT KUMAR PRADHAN VS	// 0 //	
220	D-RSA/9383/2026	PURNA CHANDRA PUJARI VS GRAMESWAR DEV MARFAT BIJE PALANKA, PURI	MAHESWAR MOHANTY VS	// 0 //	
221	D-RSA/9499/2026	BISWANATHA SAHOO@BISWANATH SAHOO VS PATHANI SAHOO	AMIT PRASAD BOSE VS	// 0 //	
222	D-RSA/9503/2026	BRAHMA HARIJAN VS BIJAY SUNANI	DEBABRATA DASH VS	// 0 //	
223	D-RSA/9578/2026	NARAYAN ROUT VS DHADI NAYAK	PRAHALLADA SAHU VS	// 0 //	
224	D-RVWPET/9451/2026	CHAIRMAN CUM MANAGING DIRECTOR, M.C.L., SAMBALPUR VS M/S. JALARAM TRANSPORT, ANGUL	ABHIRAM MOHANTY VS	// 0 //	
225	D-TRP(C)/9395/2026	RAKSHANDA JENA VS UMAKANTA JENA	PARTHA SARATHI DAS VS	// 0 //	AOD20240000364C202600074
226	D-WA/9240/2026	STATE OF ODISHA VS RANJANA RATHNA	ARABINDA TRIPATHY, A.G.A VS	// 0 //	LOD20240000200C202600073
227	D-WA/9241/2026	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A	//	LOD20240000194C202600089

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		VS	VS	()	
228	D-WA/9336/2026	P. RAJESH REDDY BIRANCHI NARAYAN RARIJA	RAMAKRISHNA BISOI	//	AOD20240000311C202600010
		VS	VS	()	
229	D-WA/9351/2026	STATE OF ODISHA DINESH KUMAR SINGH	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
230	D-WA/9372/2026	STATE OF ODISHA ASHOK KUMAR BALABANTARAY	SAGARIKA SAHOO	//	
		VS	VS	()	
231	D-WA/9379/2026	STATE OF ODISHA FOOD CORPORATION OF INDIA, NEW DELHI	SIDHARTHA DAS	//	
		VS	VS	()	
232	D-WA/9461/2026	KAVI SAILESH DAS	SOUMYA MISHRA	//	
		VS	VS	()	
233	D-WA/9476/2026	STATE OF ODISHA NARAHARI MAHANTA	RAMESH SAHOO	//	
		VS	VS	()	
234	D-WA/9528/2026	M/S ORISSA SPONGE IRON AND STEEL LTD., KEONJHAR SARAD KUMAR MUKHI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
235	D-WA/9593/2026	STATE OF ODISHA ANIL BAG	ADITYA PATI	//	
		VS	VS	()	
236	D-WA/9612/2026	STATE OF ODISHA PABITRA KUMAR SAHOO	ASOK MOHANTY, (SR.ADV.)	//	
		VS	VS	()	
237	D-WP(C)/9235/2026 WP(C)/6933/2026	STATE OF ODISHA RASIDA BEGUM	DEBABRATA DASH	//	
		VS	VS	()	
238	D-WP(C)/9236/2026	STATE OF ODISHA P.NILAKANTHA REDDY	SURENDRA BEHERA	//	AOR20250000389C202600001
		VS	VS	()	

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239	D-WP(C)/9237/2026	PUBLIC INFORMATION OFFICER, OFFICE OF THE SUPERINTENDING ENGINEER DUTA MAJHI VS STATE OF ODISHA	ASHUTOSH DASH VS	// // ()	AOD20230000425C202600001
240	D-WP(C)/9238/2026 WP(C)/6970/2026	JWO GANESWAR SASMAL (RETD) VS STATE OF ODISHA	SAMARENDRA BEURA VS	// // ()	AOR20220001771C202600009
241	D-WP(C)/9239/2026	ALEKHA SA VS STATE OF ODISHA	ASHUTOSH DASH VS	// // ()	AOD20230000425C202600002
242	D-WP(C)/9242/2026 WP(C)/6976/2026	SUB GANESWAR NAYAK (RETD) VS STATE OF ODISHA	SAMARENDRA BEURA VS	// // ()	AOR20220001771C202600008
243	D-WP(C)/9247/2026	BAIKUNTHA GANJHU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // ()	
244	D-WP(C)/9248/2026	DR. BUDANKAYALU SUNITI KUMARI SUBUDHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()	
245	D-WP(C)/9250/2026	CHITTARANJAN BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // ()	
246	D-WP(C)/9251/2026	ANNAPURNA BAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // ()	
247	D-WP(C)/9253/2026	RAJANI ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // ()	
248	D-WP(C)/9255/2026	SIBANARAYAN BHUE VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // ()	
249	D-WP(C)/9256/2026	NILAMANI NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // ()	

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250	D-WP(C)/9257/2026	LINGARAJ BAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
251	D-WP(C)/9258/2026	OMKARNATH MANDODARI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
252	D-WP(C)/9259/2026	KHIRA SAGAR MAJHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
253	D-WP(C)/9260/2026	MIHIR KUMAR BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
254	D-WP(C)/9261/2026	MANGAL MAHANANDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
255	D-WP(C)/9262/2026	BALAKRUSHNA ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
256	D-WP(C)/9263/2026	KARAM SUNA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
257	D-WP(C)/9264/2026	PRADEEP KUJUR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
258	D-WP(C)/9265/2026	GITA NAYAK VS STATE CONSUMER DISPUTES REDRESSAL COMMISSION CUTTACK, ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
259	D-WP(C)/9266/2026	UDAY ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
260	D-WP(C)/9267/2026	LINGARAJ BAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
261	D-WP(C)/9268/2026	JOGENDRA BAGH	PABITRA KUMAR NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/9269/2026	MANAS RANJAN KHANDAI	KARTIK CHANDRA TRIPATHY	//	
		VS	VS	0	
		M/S JANA SMALL FINANCE BANK LTD, KHURDA		//	
263	D-WP(C)/9270/2026	SRIPATI PRADHAN	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/9271/2026	RAJESWAR PRADHAN	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/9272/2026	PRAKASH RANJAN SOREN	ATUL TRIPATHY	//	AOD20240000618C202600044
	WP(C)/6992/2026	VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/9273/2026	SUGAD TANI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/9274/2026	BIKASH MUNDA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/9275/2026	KHIRA SAGAR MAJHI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/9276/2026	RABINDRA BHOI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/9277/2026	SABITA MUNDA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/9279/2026	RUP CHANDRA SOREN	GOPINATH PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/9281/2026	BAIBA BEHERA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600047
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/9282/2026	STATE OF ODISHA GAYATRI MISHRA VS UTKAL UNIVERSITY, BHUBANESWAR	KAUSHAL HUSSAIN VS	// // 0	
274	D-WP(C)/9283/2026	DIPTIRANJAN SETHI VS STATE OF ODISHA PURNA CHANDRA PATRA	SK. ZAFARULLA VS KODANDA KUMAR BHUYAN	// // 0	
275	D-WP(C)/9286/2026	STATE OF ODISHA GAYATRI MISHRA VS UTKAL UNIVERSITY, BHUBANESWAR	KAUSHAL HUSSAIN VS	// // 0	
276	D-WP(C)/9287/2026	STATE OF ODISHA GAYATRI MISHRA VS UTKAL UNIVERSITY, BHUBANESWAR	KAUSHAL HUSSAIN VS	// // 0	
277	D-WP(C)/9288/2026 WP(C)/6999/2026	STATE OF ODISHA RAKESH KUMAR MISHRA VS STATE OF ODISHA KARUNAKAR BOD	SUSHANTA KUMAR MISHRA VS KODANDA KUMAR BHUYAN	// // 0	
278	D-WP(C)/9290/2026	STATE OF ODISHA KARUNAKAR BOD VS STATE OF ODISHA MIHIR KUMAR BHOI	KODANDA KUMAR BHUYAN VS PABITRA KUMAR NAYAK	// // 0	
279	D-WP(C)/9291/2026	STATE OF ODISHA MIHIR KUMAR BHOI VS STATE OF ODISHA MAHESWAR DAS	PABITRA KUMAR NAYAK VS RAMAKRISHAN NAIK	// // 0	
280	D-WP(C)/9292/2026 WP(C)/7005/2026	STATE OF ODISHA MAHESWAR DAS VS STATE OF ODISHA ANIRUDHA RAO	RAMAKRISHAN NAIK VS KRISHNA CHANDRA SAHU	// // 0	AOD20250000180C202600050
281	D-WP(C)/9293/2026	STATE OF ODISHA ANIRUDHA RAO VS STATE OF ODISHA GITARANI ROUTARAY	KRISHNA CHANDRA SAHU VS KRISHNA CHANDRA SAHU	// // 0	AOD20250000180C202600048
282	D-WP(C)/9294/2026	STATE OF ODISHA GITARANI ROUTARAY VS STATE OF ODISHA SMITA SUKLA	KRISHNA CHANDRA SAHU VS KRISHNA CHANDRA SAHU	// // 0	AOD20250000180C202600049
283	D-WP(C)/9295/2026	STATE OF ODISHA SMITA SUKLA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0	

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284	D-WP(C)/9297/2026	GOBINDA SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
285	D-WP(C)/9298/2026	POONAM MAHANAND VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
286	D-WP(C)/9299/2026	PARAMANANDA SWAIN VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //	AOD20240000311C202600005
287	D-WP(C)/9300/2026	DURYODHAN NAYAK VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //	AOD20240000311C202600006
288	D-WP(C)/9302/2026 WP(C)/7003/2026	RAKESH PANDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
289	D-WP(C)/9303/2026	BUDHUNI BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
290	D-WP(C)/9305/2026	RANJAN DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
291	D-WP(C)/9306/2026	DHANESWAR MEHER VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
292	D-WP(C)/9307/2026 WP(C)/7012/2026	DHIRENDRA KUMAR SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
293	D-WP(C)/9309/2026	UKIA MIRDHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
294	D-WP(C)/9310/2026	SARAT MAHAPATRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
295	D-WP(C)/9311/2026	LILIP KUMAR JENA	SAIBRATA RATH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/9312/2026	ARUN KUMAR MUNDA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/9313/2026	SUMITRA BHOI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/9314/2026	RABINDRA NATH GOUDA	TRILOCHAN NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/9315/2026	DR. BASUDEV MOHANTY	STHITI PRAGYAN SUNANDINI	//	
	WP(C)/6953/2026	VS	VS	0	
		UNION OF INDIA		//	
300	D-WP(C)/9317/2026	GOPAL KRISHNA SATAPATHY	RASHMI KANTA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/9319/2026	M/S RAJA BRICKS, BALESWAR	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/9320/2026	M/S HARIPRIYA ASSOCIATES, BERHAMPUR	PRADOSH PATTNAIK	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER OF GST AND CENTRAL EXCISE, BHUBANESWAR		//	
303	D-WP(C)/9321/2026	SANJAY KUMAR BEHERA	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/9322/2026	SEKH SALAUDDIN	SHIVSANKAR MOHANTY	//	
	WP(C)/6958/2026	VS	VS	0	
		THE STATE OF ODISHA		//	
305	D-WP(C)/9323/2026	KUMKUM PANIGRAHY	SUPRIYO RANJAN MAHAPATRA	//	
		VS	VS	0	
		THE REGISTRAR (JUDICIAL) THE HONBLE ORISSA HIGH COURT, CUTTACK		//	
306	D-WP(C)/9324/2026	RAJENDRA KRUSHNA BOSE	JAYDEEP PAL	//	
		VS	VS	0	

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307	D-WP(C)/9325/2026	UNION OF INDIA DEBENDRA NATH SAHOO VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202600011
308	D-WP(C)/9326/2026	BADRI NARAYAN DAS VS MD. TDCCOL	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202600008
309	D-WP(C)/9327/2026	PRADOSH KUMAR PATI VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202600007
310	D-WP(C)/9328/2026	M/S. PEERLESS HOTELS PVT. LTD., KOLKATA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // ()	
311	D-WP(C)/9329/2026	GOLAKA CHANDRA SAHU VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // ()	
312	D-WP(C)/9330/2026	GIRIDHARI DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // ()	
313	D-WP(C)/9331/2026	PRADEEPTA KISHORE NAYAK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// // ()	
314	D-WP(C)/9332/2026	PRAHALLAD SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // ()	
315	D-WP(C)/9334/2026	ACHYUTANANDA DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // ()	
316	D-WP(C)/9337/2026	DIBYAJYOTI RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // ()	
317	D-WP(C)/9338/2026	SANTOSH KUMAR GURU VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// // ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/9339/2026	KAMAL PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
319	D-WP(C)/9340/2026	SAJA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
320	D-WP(C)/9341/2026	BINAY KUMAR ROUT VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //	
321	D-WP(C)/9342/2026	GOURI RANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
322	D-WP(C)/9343/2026	GIRIDHARI PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
323	D-WP(C)/9344/2026	BEDABYASH JANI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
324	D-WP(C)/9345/2026	KHARAT BHOI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
325	D-WP(C)/9346/2026	RABINARAYAN BHAGEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
326	D-WP(C)/9347/2026	SISIR KUMAR MOHANTY VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //	
327	D-WP(C)/9348/2026	JAYARAM PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
328	D-WP(C)/9349/2026	RAMESWAR JAGAT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
329	D-WP(C)/9350/2026	RASHMI RANJAN ROUT	SIDHARTHA MISHRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/9352/2026	SUSHREE ANGITA MARTHA	MANASHA CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/9353/2026	PRAKASH KUMAR NAIK	SASWAT KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/9354/2026	ANANTA KUMAR PARIDA	MANOJ KUMAR PANDA	//	
		VS	VS	()	
		UNION OF INDIA		//	
333	D-WP(C)/9355/2026	M/S THRIVENI EARTHMOVERS PVT LTD	KISHORE KUMAR MISHRA	//	AOR20220001662C202600017
	WP(C)/7001/2026	VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/9356/2026	BINOD BIHARI MOHANTY	DHANESWAR BEHERA	//	AOD20240000276C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/9357/2026	RAJKISHORE ACHARYA	BIBEKANANDA MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/9358/2026	SANTANU KUMAR DEHURY	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600052
	WP(C)/6986/2026	VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/9359/2026	BANK OF BARODA, CUTTACK	KHAN MAHMOODUL HASAN NIAMATI	//	
		VS	VS	()	
		REGISTRAR , DEBT RECOVERY TRIBUNAL CUTTACK		//	
338	D-WP(C)/9360/2026	JATINDRA MOHAN DAS	DHANESWAR BEHERA	//	AOD20240000276C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/9361/2026	KAILASH CHANDRA BEHERA	BIBEKANANDA MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/9362/2026	SWATI SATARUPA SUBHADARSINI CHAMPATI	ASISH KUMAR RAY	//	AOD20230000467C202600009
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/9364/2026	STATE OF ODISHA SABITREE PATI VS	SATYANARAYAN MISHRA VS	// // ()	AOR20220001303C202600018
342	D-WP(C)/9365/2026	STATE OF ODISHA JAYARAM BISWAL VS	BIBEKANANDA MAHAPATRA VS	// // ()	
343	D-WP(C)/9366/2026	STATE OF ODISHA SUDARSAN PANDA VS	DHANESWAR BEHERA VS	// // ()	AOD20240000276C202600014
344	D-WP(C)/9367/2026 WP(C)/6988/2026	STATE OF ODISHA MADHUSMITA MISHRA VS	RUDRA NARAYAN PARIJA VS	// // ()	
345	D-WP(C)/9368/2026	STATE OF ODISHA PRAVAT CHANDRA MOHANTA VS	SADASIVA PATRA (1) VS	// // ()	AOD20230000737C202600040
346	D-WP(C)/9369/2026	STATE OF ODISHA SIBA KUMAR CHAKRABARTY VS	DHANESWAR BEHERA VS	// // ()	AOD20240000276C202600015
347	D-WP(C)/9370/2026	STATE OF ODISHA AJIPARAPU APPANA @ AJJIPURAM APPANNA @ A. APPANNA VS	APRASAD KUMAR MISHRA VS	// // ()	AOD20260000093C202600022
348	D-WP(C)/9371/2026	STATE OF ODISHA M/S MAHANADI COALFIELDS LIMITED, JHARSUGUDA VS	DASIT AUROBINDO ACHARYA VS	// // ()	
349	D-WP(C)/9373/2026 WP(C)/7011/2026	STATE OF ODISHA K.NILAMADHABA ACHARY VS	ARUPANANDA GOSWAMY VS	// // ()	
350	D-WP(C)/9374/2026	STATE OF ODISHA MINATI DALAI VS	SHIBANI SHANKAR PRADHAN VS	// // ()	
351	D-WP(C)/9375/2026	STATE OF ODISHA BRUNDABAN GAAN VS	MAHESWAR MOHANTY VS	// // ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/9376/2026	JYOTI PRAKASH NAYAK VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //	
353	D-WP(C)/9377/2026	RATAN KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
354	D-WP(C)/9378/2026	SANKARSAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
355	D-WP(C)/9380/2026	M/S TRISHUL COAL TRANSPORT FIRM, ANGUL VS MAHANADI COAL FIELDS LTD., SAMBALPUR	PRASANTA KUMAR SATAPATHY VS	// 0 //	
356	D-WP(C)/9381/2026	RABINDRA KUMAR RATH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
357	D-WP(C)/9382/2026	JYOTI PRAKASH NAYAK VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //	
358	D-WP(C)/9384/2026	ANJALI PANDA VS THE PRINCIPAL SECRETARY ST AND SC DEVELOPMENT , KHURDA	SUSANTA KUMAR TRIPATHY VS	// 0 //	
359	D-WP(C)/9386/2026	GOURANGA CHARAN BARIK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
360	D-WP(C)/9388/2026	BANSIDHAR LENKA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	AOD20240000557C202600021
361	D-WP(C)/9389/2026	PRAHALLAD SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
362	D-WP(C)/9390/2026	SABITREE NAYAK VS THE TAHASILDAR, SIMULIA	SATYA NARAYAN MISHRA 4 VS	// 0 //	AOR20220001615C202600032
363	D-WP(C)/9391/2026	BHAGYESWARI MAHANTA	SANJAY KUMAR PATRA	//	

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		VS	VS	()	
364	D-WP(C)/9392/2026	STATE OF ODISHA DURYODHAN MOHANTY	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202600033
		VS	VS	()	
365	D-WP(C)/9393/2026	STATE OF ODISHA SAROJ JENA	ASHOK KUMAR SAHOO	//	AOD20240000557C202600023
		VS	VS	()	
366	D-WP(C)/9394/2026	STATE OF ODISHA HEMANTA MOHANTA	SANJAY KUMAR PATRA	//	
		VS	VS	()	
367	D-WP(C)/9396/2026	STATE OF ODISHA SNEHALATA ROUT	HARIPAD MOHANTY	//	
		VS	VS	()	
368	D-WP(C)/9397/2026	STATE OF ODISHA ABHISHEK PANI	SANJAY KUMAR PATRA	//	
		VS	VS	()	
369	D-WP(C)/9399/2026	STATE OF ODISHA SNEHALATA ROUT	HARIPAD MOHANTY	//	
		VS	VS	()	
370	D-WP(C)/9400/2026	STATE OF ODISHA MAKUNDA SAGARIA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
371	D-WP(C)/9401/2026	STATE OF ODISHA M/S BHARAT SECURITY SERVICES, JAJPUR	AKSHAYA KUMAR PANDEY	//	
		VS	VS	()	
372	D-WP(C)/9402/2026	THE STATE OF ODISHA JAGATRAM CHHATRIA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
373	D-WP(C)/9403/2026	STATE OF ODISHA PUJARIGUDA PANCHAYAT STARIYA MAHILA SANGH	PRASANTH KUMAR MISRA	//	
		VS	VS	()	
374	D-WP(C)/9404/2026	STATE OF ODISHA LAXMI BAG	BIKRAM CHANDRA GHADAI	//	
		VS	VS	()	

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375	D-WP(C)/9405/2026	STATE OF ODISHA M/S. TRISHAKTI ENGINEERING WORKS, KEONJHAR	BURIYA PRATAP DEO	//	
		VS	VS	0	
376	D-WP(C)/9406/2026	STATE OF ODISHA GADADHAR NIAL	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
377	D-WP(C)/9407/2026	STATE OF ODISHA SULOCHANA SWAIN	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
378	D-WP(C)/9408/2026	STATE OF ODISHA SERIGUMA PANCHAYAT STARIYA MAHILA SANGH	PRASANT KUMAR MISHRA	//	
		VS	VS	0	
379	D-WP(C)/9409/2026	STATE OF ODISHA CHAMARA NIAL	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
380	D-WP(C)/9411/2026	STATE OF ODISHA SWARNAPRIYA NATH SHARMA	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
381	D-WP(C)/9412/2026	STATE OF ODISHA MUKUNDA SAGARIA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
382	D-WP(C)/9413/2026	STATE OF ODISHA NAKULA MALIPHULA	ALOK KUMAR PANDA	//	
		VS	VS	0	
383	D-WP(C)/9415/2026	STATE OF ODISHA NAKULA MALIPHULA	ALOK KUMAR PANDA	//	
		VS	VS	0	
384	D-WP(C)/9416/2026	STATE OF ODISHA RAMESWAR NAG	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
385	D-WP(C)/9418/2026	STATE OF ODISHA BANA MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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386	D-WP(C)/9420/2026	SANJAY KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //	
387	D-WP(C)/9422/2026	NIRANJAN MOHANTY VS STATE OF ODISHA	MANORANJAN NAYAK VS	// () //	
388	D-WP(C)/9423/2026	TANKADHAR NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //	
389	D-WP(C)/9425/2026	HAREKRUSHNA ROUT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //	
390	D-WP(C)/9426/2026	CHHATRAY SAMAD VS STATE OF ODISHA	MANORANJAN PADHI VS	// () //	
391	D-WP(C)/9431/2026	M/S ORISSA STEVEDORES LTD VS DEPUTY COMMISSIONER OF INCOME TAX CIRCLE	KAJAL SAHOO VS	// () //	AOR20220001613C202600027
392	D-WP(C)/9432/2026	SISHIR KUMAR PADHY VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202600047
393	D-WP(C)/9433/2026	M/S GANGADHAR JENA VS MICRO, SMALL AND MEDIUM ENTERPRISES FACILITATION COUNCIL, ODISHA	SIDHANT DWIBEDI VS	// () //	AOR20220001213C202600005
394	D-WP(C)/9435/2026	DUSMANTA KUMAR LAL VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202600046
395	D-WP(C)/9436/2026	M/S GHANSHYAM MISRA AND SONS P,LTD VS COMMISSIONER OF COMMERCIAL TAXES	KAJAL SAHOO VS	// () //	AOR20220001613C202600028
396	D-WP(C)/9439/2026	REBATISH SINGH NAYAK VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202600042
397	D-WP(C)/9440/2026	MITRABHANU NAIK	MANAS PATI	//	AOR20220001535C202600045

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/9442/2026	SANYASI PRASAD BISOI	MANAS PATI	//	AOR20220001535C202600044
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/9443/2026	AMBIKA PRASAD SETHY	MOHIT KUMAR PATI	//	AOR20220001535C202600043
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/9448/2026	RABINDRA PANDA	SOUMYA MISHRA	//	
	WP(C)/6966/2026	VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/9449/2026	HDB FINANCIAL SERVICES LTD., BHUBANESWAR	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/9450/2026	DAKSHYA CHANDRA DEHURY	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE BANK OF INDIA, MUMBAI		//	
403	D-WP(C)/9452/2026	NARAYANA PRADHAN	AMITAV TRIPATHY	//	
		VS	VS	0	
		ADDL COMMISSIONER CONSOLIDATION AND SETTLEMENT, NAYAGARH		//	
404	D-WP(C)/9453/2026	BIJAYA KUMAR BEHERA	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/9454/2026	PURUSATAM ROUT	BIKRAM CHANDRA GHADEI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/9455/2026	HDB FINANCILA SERVICES LTD., BHUBANESWA	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/9456/2026	HDB FINANCIAL SERVICES LTD., KHURDA	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/9457/2026	SANKAR PENTHOI	AMITAV TRIPATHY	//	
		VS	VS	0	

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409	D-WP(C)/9458/2026	ADDL COMMISSIONER CONSOLIDATION AND SETTLEMENT, NAYAGARH SANKAR PENTHOI VS	AMITAV TRIPATHY VS	// // 0	
410	D-WP(C)/9459/2026	ADDL COMMISSIONER CONSOLIDATION AND SETTLEMENT, NAYAGARH HDB FINANCIAL SERVICES LTD., KHURDA VS	MANAS RANJAN KHATUA VS	// // 0	
411	D-WP(C)/9460/2026	STATE OF ODISHA BASANTA KUMAR SAHOO VS	AMITAV TRIPATHY VS	// // 0	
412	D-WP(C)/9463/2026	STATE OF ODISHA M/S DEVAVRAT HOMES PVT. LTD., BHUBANESWARDEVAVRAT DEVESH VS	VS	// // 0	
413	D-WP(C)/9464/2026	MADHUSMITA NAYAK HDB FINANCIAL SERVICES LTD., KHURDA VS	MANAS RANJAN KHATUA VS	// // 0	
414	D-WP(C)/9466/2026	STATE OF ODISHA PRADEEP KUMAR PANDA VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
415	D-WP(C)/9467/2026	STATE OF ODISHA HDB FINANCIAL SERVICES LTD., KHURDA VS	MANAS RANJAN KHATUA VS	// // 0	
416	D-WP(C)/9468/2026	STATE OF ODISHA ARJUN CHARAN SINGH VS	PRANAB RANJAN CHHATOI VS	// // 0	
417	D-WP(C)/9469/2026	STATE OF ODISHA SUPRIYA PODDAR VS	LINGARAJ SARANGI VS	// // 0	
418	D-WP(C)/9472/2026	POWER GRID CORPORATION OF INDIA LIMITED, GURUGRAM, HARYANA NILARATNA SAHU VS	SANGRAM JENA VS	// // 0	
419	D-WP(C)/9473/2026	STATE OF ODISHA UNION OF INDIA VS PRASANNA KUMAR MISHRA	ALOK KUMAR MOHANTY VS	// // 0 //	

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420	D-WP(C)/9474/2026	KABITA BEHURIA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
421	D-WP(C)/9475/2026	VEDANTA LTD. SEZ., JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
422	D-WP(C)/9477/2026	NANDITA MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
423	D-WP(C)/9478/2026	PRADIPTA KUMAR SWAIN VS THE STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
424	D-WP(C)/9479/2026	DR.ANJANA NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
425	D-WP(C)/9480/2026	SOUMITRI BHUE VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
426	D-WP(C)/9481/2026	SUJATA MAHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
427	D-WP(C)/9483/2026	PRATYUSH MISHRA VS THE INSTITUTE OF COMPANY SECRETARIES OF INDIA (ICSI), NEW DELHI	PADMALAYA MOHAPATRA VS	// 0 //	
428	D-WP(C)/9484/2026	DAMBARU BISWAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
429	D-WP(C)/9485/2026	DR.LALITA MOHAN PATTNAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
430	D-WP(C)/9486/2026	DR.PRAFULLA KUMAR RATH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
431	D-WP(C)/9487/2026	SUBASH CHANDRA SAHOO	LAXMIKANTA BEHERA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/9488/2026	NIRMALA PRADHANI	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/9490/2026	JITANA KUMAR SAHOO	ANUP KUMAR PATTNAIK	//	
		VS	VS	0	
		THE PRESIDING OFFICER, LABOUR COURT, BBSR		//	
434	D-WP(C)/9491/2026	M/S BANDANA ROUT, BALASORE	SOMANATH MISHRA	//	
		VS	VS	0	
		DEPUTY DIRECTOR(REVENUE) EMPLOYEES STATE INSURANCE CORPORATION, KHURDA		//	
435	D-WP(C)/9492/2026	SURESH CHANDRA BEHERA	DEBAKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/9494/2026	PANCHU SANDHA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
437	D-WP(C)/9496/2026	ASHISH NAIK	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/9497/2026	M/S MOTHER EARTH RESOURCES PVT.LTD, KORAPUT	SOMANATH MISHRA	//	
		VS	VS	0	
		CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT		//	
439	D-WP(C)/9498/2026	PRAFULLA CHANDRA NAYAK	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
440	D-WP(C)/9500/2026	DASARATHI NAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/9502/2026	BIRENDRA KUMAR SABAR	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/9504/2026	BIDYADHAR JENA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

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443	D-WP(C)/9505/2026	STATE OF ODISHA M/S GM IRON AND STEELS COMPANY LIMITED, KHURDA	BHABANI SHANKAR ROUTH	// //	
		VS	VS	()	
444	D-WP(C)/9508/2026	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC) NEW DELHI DIPAK KUMAR NAYAK	BHABANI SHANKAR RAYAGURU	// //	
		VS	VS	()	
445	D-WP(C)/9509/2026	STATE OF ODISHA SANJAY SARKAR	ANJAN KUMAR BISWAL	// //	AOR20220001328C202600024
		VS	VS	()	
446	D-WP(C)/9511/2026	STATE OF ODISHA SUSANTA KUMAR PANDA	SHRADHANJALI SAHOO	// //	
		VS	VS	()	
447	D-WP(C)/9512/2026	STATE OF ODISHA ANUPAMA SAHU	AJAYA KUMAR SETHY	// //	AOD20230000467C202600010
		VS	VS	()	
448	D-WP(C)/9513/2026	STATE OF ODISHA MANMOHAN PATTNAYAK	Suryakanta Palai	// //	AOR20220004106C202600022
		VS	VS	()	
449	D-WP(C)/9514/2026	STATE OF ODISHA JAGANNATH MOHAPATRA	Suryakanta Palai	// //	AOR20220004106C202600023
		VS	VS	()	
450	D-WP(C)/9515/2026	STATE OF ODISHA PARIMAL MONDAL	ANIRUDHA DAS	// //	
		VS	VS	()	
451	D-WP(C)/9517/2026	STATE OF ODISHA SIMANCHALA TRIPATHY	AMARENDRA MALLICK	// //	
		VS	VS	()	
452	D-WP(C)/9518/2026	STATE BANK OF INDIA, SARB, BHUBANESWAR KAMKALA MAJHI	ANIRUDHA DAS	// //	
		VS	VS	()	
453	D-WP(C)/9522/2026	STATE OF ODISHA GOBARDHAN NAYAK	GOBARDHAN NAYAK	// //	
		VS	VS	()	
		SANGRAM NAYAK		//	

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454	D-WP(C)/9526/2026	GOBARDHAN NAYAK VS NAKAPHODI NAYAK	GOBARDHAN NAYAK VS	// 0 //	
455	D-WP(C)/9527/2026	BANABIHARI MISHRA VS STATE OF ODISHA	ABHISEK PUROHIT VS	// 0 //	
456	D-WP(C)/9530/2026	NARAYAN MALLIK VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	// 0 //	
457	D-WP(C)/9531/2026	DIRECTOR, LAND RECORDS, SURVEYS, BOARD OF REVENUE, CUTTACK VS SYLVESA INFOTECH PVT. LTD.	SAHINUR RAJAN PATNAIK, A.G.A. VS	// 0 //	
458	D-WP(C)/9533/2026	THE MANAGER, IFFCO- TOKIO GENERAL INSURANCE COMPANY LIMITED VS SUDHIR KUMAR BEHERA	CHANDRA P. PATHARIANA VS	// 0 //	
459	D-WP(C)/9535/2026	PRASANNA KUMAR PARIDA VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //	
460	D-WP(C)/9537/2026	SUJATA MALLICK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
461	D-WP(C)/9538/2026	SURAJ KUMAR SINGH VS COLLECTOR, CUTTACK	AKHAND VS	// 0 //	
462	D-WP(C)/9540/2026	SNIGDHA MUKUND VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //	
463	D-WP(C)/9545/2026	PRATIMA KUMARI BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
464	D-WP(C)/9546/2026	SUSANTA KUMAR SAHOO VS COLLECTOR CUM DISTRICT MAGISTRATE, RAYAGADA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
465	D-WP(C)/9547/2026	NARAYAN CHANDRA DAS	DEBENDRA NARAYAN PATTANAİK	//	

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		VS	VS	0	
		YUDHISTHIRA MALLICK		//	
466	D-WP(C)/9548/2026	PRASANTA KUMAR BEHERA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/9549/2026	SUB DIVISIONAL OFFICER, ELECTRICAL, DHAMNAGAR, CUTTACK	CAJUTINDAR MAHARANA	//	
		VS	VS	0	
		BINAY KUMAR JENA		//	
468	D-WP(C)/9550/2026	HEMENDRA KUMAR BARIK	HARA PRASAD RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/9551/2026	UPASI NAG	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/9554/2026	MANAMOHAN MUNDA	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/9555/2026	UTSAB KUMAR KAR	HARA PRASAD RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/9556/2026	PRAVATI BEHERA	HARA PRASAD RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/9558/2026	PRATAP KUMAR BEHERA	RAJA KISHORE SAHOO	//	
		VS	VS	0	
		COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR		//	
474	D-WP(C)/9559/2026	NRUSINGHA CHARAN BEHERA	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/9560/2026	BHAGIRATHI MAHANTA	HARA PRASAD RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/9562/2026	AJAYA KUMAR DAS	ANAM CHARAN PANDA	//	
		VS	VS	0	

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477	D-WP(C)/9563/2026	STATE OF ODISHA BRAJA KISHORE DAS VS	HARA PRASAD RATH VS	// // 0	
478	D-WP(C)/9564/2026	STATE OF ODISHA KHAGESWAR DAS VS	NIRANJAN LENKA VS	// // 0	
479	D-WP(C)/9565/2026	STATE OF ODISHA PRANA KRUSHNA SAMAL VS	HARA PRASAD RATH VS	// // 0	
480	D-WP(C)/9567/2026	STATE OF ODISHA MADHUSMITA NAYAK VS	ANAM CHARAN PANDA VS	// // 0	
481	D-WP(C)/9569/2026	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	ANAM CHARAN PANDA VS	// // 0	
482	D-WP(C)/9570/2026	STATE OF ODISHA TULASI MANJARI JENA VS	BHASKAR CHANDRA PANDA VS	// // 0	
483	D-WP(C)/9571/2026	STATE OF ODISHA M/S SKM INFRAVENTURE PVT. LTD., KEONJHAR VS	BIPLABA P.B. BAHALI VS	// // 0	
484	D-WP(C)/9573/2026	THE CT AND GST OFFICER, KEONJHAR CIRCLE, JAJPUR ANITA DASH VS	ANAM CHARAN PANDA VS	// // 0	
485	D-WP(C)/9574/2026	STATE OF ODISHA M/S SKM INFRAVENTURE PVT. LTD., KEONJHAR VS	BIPLABA P.B. BAHALI VS	// // 0	
486	D-WP(C)/9576/2026	THE CT AND GST OFFICER, KEONJHAR CIRCLE, JAJPUR ANURADHA KAR VS	BIPLABA P.B. BAHALI VS	// // 0	
487	D-WP(C)/9577/2026	THE EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR PRABHATI PANIGRAHI VS	NIRANJAN LENKA VS PRADEEP KUMAR MAHAPATRA VS	// // 0 0	
		STATE OF ODISHA		//	

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488	D-WP(C)/9579/2026	M/S SKM INFRAVENTURE PVT. LTD., KEONJHAR VS THE DEPUTY COMMISSIONER OF CT AND GST, KEONJHAR CIRCLE, JAJPUR	BIPLABA P.B. BAHALI VS	// ()	
489	D-WP(C)/9580/2026	SUMIT DASH VS STATE OF ORISSA	SUBHADUTTA ROUSTRAY VS	// ()	
490	D-WP(C)/9581/2026	M/S SKM INFRAVENTURE PVT. LTD., KEONJHAR VS THE CT AND GST OFFICER, KEONJHAR CORCLE, JAJPUR	BIPLABA P.B. BAHALI VS	// ()	
491	D-WP(C)/9582/2026	GITANJALI MEHER VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()	
492	D-WP(C)/9584/2026	DINESH KUMAR MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// ()	
493	D-WP(C)/9586/2026	PANCHU SAHOO VS ADDL COMMISSIONER, CONSOLIDATION AND SETTLEMENT, NAYAGARH	SAMIR KUMAR MISHRA VS	// ()	
494	D-WP(C)/9588/2026	DR. TIRUPATI PANIGRAHI VS THE COMMISSIONER OF ENDOWMENT, ODISHA, BHUBANESWAR	AMIT PRASAD BOSE VS	// ()	
495	D-WP(C)/9589/2026	BALABHADRA BHATRA @ BALLABHA BHATRA VS STATE OF ODISHA	ANIRUDHA DAS VS	// ()	
496	D-WP(C)/9590/2026	ALOK KUMAR PANDA VS UNION OF INDIA	MADHUMITA PANDA VS	// ()	
497	D-WP(C)/9591/2026	JAYDEB MISRA VS NARAYAN PANI	ASOK MOHANTY VS	// ()	
498	D-WP(C)/9592/2026	BASANTA KUMAR SAHOO VS STATE OF ODISHA	Amarendra Prasad Sahoo VS	// ()	AOD20220001998C202600005
499	D-WP(C)/9594/2026	AJIT KUMAR SAHOO	Amarendra Prasad Sahoo	//	AOD20220001998C202600006

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
500	D-WP(C)/9595/2026	STATE OF ODISHA ACHYUTA NANDAN DAS	DEBADUTTA KANUNGO	//	AOD20240000798C202600002
		VS	VS	()	
501	D-WP(C)/9597/2026	DEPARTMENT OF REVENUE AND DISASTER MANAGEMENT THROUGH ITS SECRETARY AND OTHERS MADHAB CHANDRA SAHOO	Amarendra Prasad Sahoo	//	AOD20220001998C202600007
		VS	VS	()	
502	D-WP(C)/9598/2026	STATE OF ODISHA KUNU MUNDA	ARJUNA CHARANA BEHERA	//	
		VS	VS	()	
503	D-WP(C)/9599/2026	HINDUSTAN PETROLEUM CORPORATION LIMITED, MAHARASHTRA PRASANTA KUMAR MAHARANA	Amarendra Prasad Sahoo	//	AOD20220001998C202600008
		VS	VS	()	
504	D-WP(C)/9600/2026	STATE OF ODISHA SHYAM BUILDTECH	Kananbala Roychoudhury	//	AOR20220001523C202600017
		VS	VS	()	
505	D-WP(C)/9601/2026	THE CHIEF COMMISSIONER CT AND GST BELIEVE REALTY INFRA PRIVATE LIMITED	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600018
		VS	VS	()	
506	D-WP(C)/9602/2026	THE CHIEF COMMISSIONER CT AND GST ODISHA DAMBRU DHAR MAJHI	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600017
		VS	VS	()	
507	D-WP(C)/9604/2026	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS KELU CHARAN PRADHAN	NIRANJAN PRASAD PATRA	//	
		VS	VS	()	
508	D-WP(C)/9605/2026	COLLECTOR, JAGATSINGHPUR BELIEVE REALTY INFRA PRIVATE LIMITED	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600019
		VS	VS	()	
509	D-WP(C)/9607/2026	THE CHIEF COMMISSIONER CT AND GST ODISHA ASHOK KUMAR MISHRA	SUBHAM AGRAWAL	//	AOR20220001380C202600004
		VS	VS	()	
510	D-WP(C)/9608/2026	IDCO MECHANETICS SOLUTIONS PRIVATE LIMITED	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600021
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/9609/2026	THE COMMISSIONER CGST CX AND CUSTOMS DILIP KUMAR SAHOO VS STATE OF ODISHA	Umesh Chandra Mohanty VS	// // ()	AOD20250001183C202600007
512	D-WP(C)/9610/2026	PRADEEP KUMAR AGRAWALLA VS STATE OF ODISHA	Umesh Chandra Mohanty VS	// // ()	AOD20250001183C202600008
513	D-WP(C)/9611/2026	PRATAP KUMAR PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// // ()	AOD20240000586C202600054
514	D-WPCRL/6847/2026	MINATI MAHURI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	/ /0 // ()	
515	D-ABLAPL/6648/2026	HARABATI PATRA @ HIRABATI PATRA VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	TANGARPALI /34 /2026 // ()	AOR20220000085C202600001
516	D-ABLAPL/6650/2026	SOUMYA RANJAN JENA VS STATE OF ODISHA	AVIRAM PATRA VS	BALIANTA P.S. /91 /2026 // ()	
517	D-ABLAPL/6651/2026	PRASMIT PATEL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /86 /2026 // ()	
518	D-ABLAPL/6652/2026	SK JABIR VS STATE OF ODISHA	BHARAT JALLI VS	BASUDEVPUR /84 /2026 // ()	AOD20240000581C202600026
519	D-ABLAPL/6654/2026	KIRAN KUMAR MOHANTY VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KISHORENAGAR (ANUGUL) /4 /2026 // ()	
520	D-ABLAPL/6655/2026	LOHIT KUMAR PATEL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 // ()	
521	D-ABLAPL/6656/2026	LOHIT KUMAR PATEL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /86 /2026 // ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/6657/2026	LOHIT KUMAR PATEL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	AIRPORT P.S. /33 /2026 () //	
523	D-ABLAPL/6659/2026	LOHIT KUMAR PATEL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA SADAR /91 /2026 () //	
524	D-ABLAPL/6661/2026	RABI RANJANA SAHU @ RANJAN KUMAR SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KARLAPAT /34 /2025 () //	
525	D-ABLAPL/6662/2026	SIDHANTA BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KHANDAPARA /254 /2025 () //	
526	D-ABLAPL/6665/2026	K BALAMURALI VS STATE OF ODISHA	BHARAT JALLI VS	KHURDA MODEL /122 /2026 () //	AOD20240000581C202600027
527	D-ABLAPL/6666/2026	SUDARSAN MALLICK VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /25 /2026 () //	
528	D-ABLAPL/6668/2026	BHAJARAJ DHARUA @ BHUJESWAR DHARUA VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /168 /2024 () //	
529	D-ABLAPL/6669/2026	GOURAHARI NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	PARJANG /102 /2026 () //	
530	D-ABLAPL/6672/2026	MILKHAN DIGAL VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	NAYAPALLI P.S. /71 /2026 () //	
531	D-ABLAPL/6679/2026	UPENDRA BHANJA SAHU VS STATE OF ODISHA	MANORANJAN DAS VS	BALIMI /44 /2026 () //	AOR20220000053C202600021
532	D-ABLAPL/6680/2026	SUMANTA KUMAR BALA @ SUMANTA BALA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BADSAHI /59 /2026 () //	
533	D-ABLAPL/6684/2026	SPANDAN ACHARYA	ALOK KUMAR MOHAPATRA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/6687/2026	DILIP BAG	ABHIMANYU PARIDA	KALAMPUR /7 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/6694/2026	AJAYA KUMAR MOHANTY	ARUPANANDA GOSWAMY	PURI SADAR /103 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/6695/2026	PRATAP KUMAR SAMANTRAY	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/6697/2026	ANIL @ ANIRUDHA NAYAK	PRAKASH CHANDRA DASH	KENDRAPARA SADAR /477 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/6702/2026	RAMAKANTA GEDI	BISWARANJAN DALAI	BARI RAMCHANDRAPUR /279 /2025	AOR20220003722C202600053
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/6703/2026	SWARAJ PADHI	PRATYUSHA NAIDU	MALGODOWN /73 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/6718/2026	SIBA PRASAD MOHAPATRA	TIRTH KUMAR SAHU	NIRAKARPUR /60 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/6724/2026	SK. SARFUL	PARTHA SARATHI DAS	GHATAGAON /217 /2025	AOD20240000364C202600071
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/6725/2026	B. TRINATH	SOUBHAGYA KUMAR DASH	RAMBHA (KHALLIKOTE) /3 /2026	AOR20220001631C202600064
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/6726/2026	SK. MUJAFAR HUSEN	PARTHA SARATHI DAS	GHATAGAON /345 /2025	AOD20240000364C202600073
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/6727/2026	MILAN PAHAN @ MILLAN PRADHAN @ BILLA	SOUBHAGYA KUMAR DASH	KHALLIKOTE /67 /2026	AOR20220001631C202600063
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/6728/2026	STATE OF ODISHA NAROTTAM PALEI VS	DHARMENDRA SETHY VS	// NILGIRI /51 /2026 ()	
546	D-ABLAPL/6736/2026	STATE OF ODISHA LAXMIDHAR RANA VS	SANTOSH CHANDRA ATABUDHI VS	// INDUSTRIAL ESTATE PS /59 /2026 ()	
547	D-ABLAPL/6738/2026	STATE OF ODISHA RITESH KUMAR AGRAWAL VS	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202600040
548	D-ABLAPL/6740/2026	UNION OF INDIA TRUPTI RANJAN NAYAK VS	SRIKHETRA MISHRA VS	// MAHILA P.S.(BBSR) /81 /2026 ()	
549	D-ABLAPL/6741/2026	STATE OF ODISHA SURENDRA BEHERA VS	MOHENDRA DALAI VS	// //0 ()	
550	D-ABLAPL/6744/2026	REPUBLIC OF INDIA SK FARHAN AND ANOTHER VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202600072
551	D-ABLAPL/6745/2026	State Of Odisha KUNAL BHATRA VS	RAJIB LOCHAN PATTNAIK VS	// PAPADAHANDI /27 /2026 ()	
552	D-ABLAPL/6746/2026	STATE OF ODISHA ADITYA PRADHAN VS	RAJIB LOCHAN PATTNAIK VS	// PAPADAHANDI /27 /2026 ()	
553	D-ABLAPL/6747/2026	STATE OF ODISHA NABIN NAYAK VS	RAJIB LOCHAN PATTNAIK VS	// PAPADAHANDI /27 /2026 ()	
554	D-ABLAPL/6748/2026	STATE OF ODISHA SUBHAM BEHERA VS	RAJIB LOCHAN PATTNAIK VS	// PAPADAHANDI /27 /2026 ()	
555	D-ABLAPL/6749/2026	STATE OF ODISHA JUDHESTI JANI VS	RAJIB LOCHAN PATTNAIK VS	// PAPADAHANDI /27 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/6750/2026	TANKA @ BHASKAR PANKA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DABUGAM /27 /2026 () //	
557	D-ABLAPL/6753/2026	DEEPAK PATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PAPADAHANDI /27 /2026 () //	
558	D-ABLAPL/6755/2026	NIRANJAN ROUT @ DILU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JENAPUR /234 /2025 () //	
559	D-ABLAPL/6756/2026	AKASH BEHERA VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	ATHGARH /35 /2026 () //	
560	D-ABLAPL/6757/2026	GADADHAR NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RANPUR /303 /2017 () //	
561	D-ABLAPL/6763/2026	DINESH KUMAR TIWARI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KOMNA PS /164 /2013 () //	
562	D-ABLAPL/6765/2026	GANDIA @ DIPTI RANJAN BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /265 /2023 () //	
563	D-ABLAPL/6766/2026	MANORANJAN PATTANAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /104 /2026 () //	
564	D-ABLAPL/6768/2026	TRINATH BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /356 /2017 () //	
565	D-ABLAPL/6769/2026	SUDARSHAN SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /59 /2026 () //	
566	D-ABLAPL/6770/2026	ABHIMANYU MANIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /51 /2026 () //	
567	D-ABLAPL/6771/2026	BIPIN BIHARI KHANDA	AMULYA RATNA PANDA	KAMARDA /43 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
568	D-ABLAPL/6774/2026	STATE OF ODISHA BHANU MAHALIK	AMULYA RATNA PANDA	Bamapada (Industrial Area) /177 /2025	
		VS	VS	()	
569	D-ABLAPL/6779/2026	STATE OF ODISHA SAKIL ALAM KHAN	AMULYA RATNA PANDA	BRAMHA BARADA /231 /2025	
		VS	VS	()	
570	D-ABLAPL/6781/2026	STATE OF ODISHA PAPUN SETHI	SUJAY SHANKER SINGHDEO	//	AOD20230000313C202600006
		VS	VS	()	
571	D-ABLAPL/6786/2026	STATE OF ORISSA PRABHAKAR BEHERA	ARJUNA CHARANA BEHERA	PURI SADAR /441 /2025	
		VS	VS	()	
572	D-ABLAPL/6792/2026	STATE OF ODISHA BAPI SETHI	SUJAY SHANKAR SINGH DEO	BHAWANIPATNA TOWN /52 /2026	AOD20230000313C202600007
		VS	VS	()	
573	D-ABLAPL/6795/2026	STATE OF ORISSA KESHABA RANA	AMITAV TRIPATHY	KANTAMAL /59 /2026	
		VS	VS	()	
574	D-ABLAPL/6796/2026	STATE OF ODISHA JHASAKETAN RANA	AMITAV TRIPATHY	KANTAMAL /59 /2026	
		VS	VS	()	
575	D-ABLAPL/6800/2026	STATE OF ODISHA ANJANA TIRKEY	PABITRA KUMAR NAYAK	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /17 /2025	
		VS	VS	()	
576	D-ABLAPL/6804/2026	STATE OF ODISHA TILAKANTI RANA	AMITAV TRIPATHY	KANTAMAL /59 /2026	
		VS	VS	()	
577	D-ABLAPL/6808/2026	STATE OF ODISHA SASHIKANATA MUNA	AMITAV TRIPATHY	PATNAGARH /322 /2025	
		VS	VS	()	
578	D-ABLAPL/6809/2026	STATE OF ODISHA SAURAV BEHERA	SURYAKANTA DWIBEDI	SEA BEACH /70 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/6811/2026	STATE OF ODISHA SAHA AHMAD RAJA @ AHEMAD RAJA VS	MD. GOLAM MADANI VS	// DHAMNAGAR /70 /2026 ()	
580	D-ABLAPL/6812/2026	STATE OF ODISHA ADIL KHAN VS	PRANGYANANDA PATTANAİK VS	// KISSANNAGAR PS /43 /2026 ()	
581	D-ABLAPL/6816/2026	STATE OF ODISHA SATYARANJAN LENKA VS	NIRANJAN LENKA VS	// BADSAHI /67 /2026 ()	
582	D-ABLAPL/6817/2026	STATE OF ODISHA CHAKA @ CHAKANAYAN PARIDA VS	SANJIB KUMAR BHANJADEO VS	// POLASARA PS /61 /2010 ()	
583	D-ABLAPL/6818/2026	STATE OF ODISHA RABINARAYANA JENA @ GUNA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /72 /2026 ()	
584	D-ABLAPL/6819/2026	STATE OF ODISHA MAKARA @ SURYAKANTA SAMANTARAY VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /385 /2025 ()	
585	D-ABLAPL/6820/2026	STATE OF ODISHA SANTOSH @ SANTOSH KUMAR BALIARSINGH VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /282 /2023 ()	
586	D-ABLAPL/6821/2026	STATE OF ODISHA BASANTI DAS @ DEY VS	CHITTA RANJAN PATNAİK VS	// KAMARDA /151 /2025 ()	
587	D-ABLAPL/6823/2026	STATE OF ODISHA DHANESWAR JENA VS	PABITRA KUMAR BEHERA VS	// PATTAMUNDAI RURAL PS /1 /2026 ()	
588	D-ABLAPL/6824/2026	STATE OF ODISHA KOUSTAV KUMAR @ KAUSHAT VS	BISWAJIT NAYAK VS	// CHANDAKA P.S. /102 /2026 ()	
589	D-ABLAPL/6825/2026	STATE OF ODISHA ANUJA KUMAR PRADHAN VS	MILTON DAS VS	// CAPITAL P.S. /144 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/6826/2026	BIBHUTI BHUSAN PATTNAIK VS STATE OF ODISHA	MILTON DAS VS	TOMANDO /39 /2026 () //	
591	D-ABLAPL/6832/2026	MINAKETAN BHOI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MELCHHAMUNDA /233 /2025 () //	
592	D-ABLAPL/6835/2026	TUNI TANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /37 /2026 () //	
593	D-ABLAPL/6837/2026	PRASANTA KUMAR NAYAK @ JACKY NAYAK VS STATE OF ODISHA	BRUNDBAN ROUT VS	PATTAMUNDAI MODEL /73 /2026 () //	
594	D-ABLAPL/6840/2026	MANAS RANJAN ROUT @ RANJAN ROUT VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	KUJANGA /60 /2026 () //	
595	D-ABLAPL/6841/2026	PRAMOD KUMAR PANDA VS STATE OF ODISHA	SATYA NARAYAN BHRAMAR RAY VS	/ /0 () //	
596	D-ABLAPL/6844/2026	SHUBHAM DEY VS STATE OF ODISHA	ANUPAM DASH VS	BARIPADA TOWN /98 /2026 () //	
597	D-ABLAPL/6845/2026	HASAMATI MURJIA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PADWA /25 /2026 () //	
598	D-ABLAPL/6846/2026	ASHOK SAMAL VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	BIDANASI /48 /2026 () //	
599	D-ABLAPL/6848/2026	PABITRA ROUL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /54 /2026 () //	
600	D-ABLAPL/6849/2026	RINKI SAHOO @ SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	KHAMAR /517 /2025 () //	
601	D-ABLAPL/6850/2026	BHARATA DAS	BIJAYA KUMAR RAGADA	RAMBHA (KHALLIKOTE) /123 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/6851/2026	DIGAMBAR MOHANTA	NIRANJAN LENKA	KARANJIA /69 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/6852/2026	RANJAN OJHA	AJAYA NAYAK	BALIPATNA /63 /2026	AOD20220004458C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/6858/2026	DILLIP NAYAK	AJAYA NAYAK	TANGI /466 /2025	AOD20220004458C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/6859/2026	MANAS RANJAN KAR	KSHIROD KUMAR ROUT	RAJNAGAR /241 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/6862/2026	SANJAYA KUMAR SAHOO	SURYAKANTA DASMOHAPATRA	BENTKAR (42 MOUZA) UPD CUTTACK /417 /2021	AOR20220004152C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/6865/2026	TRUPTIRANJAN SENAPATI	ANUGRAHA NARAYAN SAMANTRAY	KUJANGA /56 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/6866/2026	MEHERAJUDDIN ALIAS SK MEHERAJUDDIN	KHUSBU PANIGRAHI		AOR20220002787C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/6867/2026	Raju Sahu	Kedarnath saho		AOD20230000656C202600007
		VS	VS	()	
		State of Orissa		//	
610	D-ABLAPL/6872/2026	RADHAMANI SAHOO	SURYAKANTA DASMOHAPATRA		AOR20220004152C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/6874/2026	BILASI SETHI ALIAS SETHY	PARTHA SARATHI DAS		AOD20240000364C202600075
		VS	VS	()	
		State Of Odisha		//	

ORISSA HIGH COURT

MISC CASES FILED on :05/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/3208/2026 GUAP/1/2026	PAWAN KUMAR AGARWALLA MP	AKSHYA KUMAR SAHOO	6/2026
2	D-RFA/176/2006 RFA/176/2006	BASANTI PANDA MP	M/S.P.K.SAHOO	9/2026
3	D-CRLMA/384/2023 CRLMA/384/2023	MADAN MOHAN BISWAL MP		12/2026
4	D-CRLLP/6644/2026 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	32/2026
5	D-CRLLP/6729/2026 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C.VIGILIANCE	33/2026
6	D-CRLMP/17929/2024 CRLMP/922/2024	SUSREE SUBINITA MP	SUCHETA GUMANSINGH, PARSURAM MOHAPATRA	60/2026
7	D-CRLMP/6754/2026 CRLMP/ /	PAPU YADAV @ PAPPU YADAV MP	RABI NARAYAN BEHERA	61/2026
8	D-CRLMP/3651/2026 CRLMP/207/2026	SYED MAHBOB ALI MP		62/2026
9	D-CRLMP/6810/2026 CRLMP/ /	ASHOK KUMAR JENA MP	AMITAV TRIPATHY	63/2026
10	D-CRLMP/6838/2026 CRLMP/ /	HARA PRASAD BHOI MP	DEEPANJALI SAHU	64/2026
11	D-CRLMP/6856/2026 CRLMP/ /	SUMAN DANDAPAT MP	RABINDRA NATH PRUSTY	65/2026
12	D-JCRLA/1881/2026 JCRLA/28/2026	JAMADAR MUNDA SURI MP	ARUN KUMAR NAYAK	65/2026
13	D-JCRLA/1881/2026 JCRLA/28/2026	JAMADAR MUNDA SURI MP	ARUN KUMAR NAYAK	66/2026
14	D-TRP(C)/9395/2026 TRP(C)/ /	RAKSHANDA JENA MP	PARTHA SARATHI DAS	70/2026
15	D-LAA/7883/2026 LAA/ /	PRABHAKAR PATRA MP	SRIDHAR RATH	74/2026
16	D-LAA/7883/2026 LAA/ /	PRABHAKAR PATRA MP	SRIDHAR RATH	75/2026
17	D-RPFAM/51320/2024 RPFAM/1/2025	BIBHUPRASAD SAHOO MP	RITA SINGH	98/2026
18	D-RPFAM/9566/2026 RPFAM/ /	ALESWAR BEHERA @ ALESHWAR BEHERA MP	NIRMAL KUMAR ROUTRAY	99/2026
19	D-RPFAM/9566/2026 RPFAM/ /	ALESWAR BEHERA @ ALESHWAR BEHERA MP	NIRMAL KUMAR ROUTRAY	100/2026
20	D-RVWPET/9451/2026 RVWPET/ /	CHAIRMAN CUM MANAGING DIRECTOR, MARIPADA DAMONPUR MP		105/2026
21	D-RVWPET/251/2017 RVWPET/251/2017	MD.AJHAR MP	M/S.AMIT PR.BOSE	106/2026
22	D-MATA/9429/2026 MATA/ /	SUDIPTA KUMAR DWIVEDY MP	GOUTAM KUMAR ACHARYA (SR. ADV.)	137/2026
23	D-MATA/12562/2024 MATA/122/2024	MITRAVANU DAS MP	SANJIB KUMAR BHANJADEO	138/2026
24	D-MATA/12514/2024 MATA/129/2024	RAJALAXMI PANDA MP	SARATHI JYOTI MOHANTY	139/2026
25	D-CONTC/9090/2025 CONTC/1118/2025	RADHA KRISNA DASH MP	M/S.DR.J.K.LENKA , P.K.BEHERA	148/2026
26	D-CONTC/49702/2025	SURAVI DALEI	SUKANTA KUMAR MISHRA,B.P.PRADHAN	

	CONTC/6224/2025	MP		149/2026
27	D-CONTC/49702/2025	SURAVI DALEI	SUKANTA KUMAR MISHRA,B.P.PRADHAN	
	CONTC/6224/2025	MP		150/2026
28	D-BLAPL/4290/2026	DEBASIS TRIPATHY	RAMDAS ACHARY	
	BLAPL/1484/2026	MP		160/2026
29	D-BLAPL/4421/2026	ASHUTOSH PALEI @ NISHAN	DEVASHIS PANDA	
	BLAPL/1482/2026	MP		161/2026
30	D-BLAPL/3611/2026	KALIA SINGH @ SANJAYA	AMULYA RATNA PANDA	
	BLAPL/1230/2026	MP		162/2026
31	D-BLAPL/1079/2026	DILLIP SAMANTARAY @ DILLIP KUMAR	SUBMANJUN MAHARATHA	
	BLAPL/431/2026	MP		163/2026
32	D-BLAPL/6705/2026	SACHIN MEHER @ MONU	AMBIKA PRASAD DIXIT	
	BLAPL/ /	MP		164/2026
33	D-BLAPL/4330/2026	GANGADHAR PANDA	SANJAY KUMAR DAS	
	BLAPL/1518/2026	MP		165/2026
34	D-BLAPL/6383/2026	BAPINA SAMAL @ BAPNA SAMOL	SUJIT KUMAR DAS	
	BLAPL/2165/2026	MP		166/2026
35	D-BLAPL/6501/2026	SABIR ALLI	SARFARAZ AHMED	
	BLAPL/2170/2026	MP		167/2026
36	D-BLAPL/6822/2026	SNEHABAS MOHANTY	MILTON DAS	
	BLAPL/ /	MP		168/2026
37	D-FAO/8037/2026	L.M.(CLAIMS), M/s. SHRIRAM GEENRAL INSURANCE CO. LTD., AN	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		169/2026
38	D-BLAPL/6831/2026	SUBHRAJIT MOHANTY	DEBASNAN DAS	
	BLAPL/ /	MP		169/2026
39	D-FAO/5578/2026	MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD., AN	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		170/2026
40	D-FAO/11031/2025	SR. DIVISIONAL MANAGER , ORIENTAL INSURANCE CO. LTD., S	ANURAG KUMAR MAHALI	
	FAO/162/2025	MP		171/2026
41	D-FAO/9398/2026	SHRIRAM GENERAL INSURANCE CO. LTD., AN	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		172/2026
42	D-FAO/9414/2026	D.M., ORIENTAL INSURANCE CO.LTD., AN	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		173/2026
43	D-FAO/9430/2026	D.M., NATIONAL INSURANCE CO.LTD., AN	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		174/2026
44	D-FAO/9430/2026	D.M., NATIONAL INSURANCE CO.LTD., AN	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		175/2026
45	D-FAO/9482/2026	MANAGING COMMITTEE OF ANCHALIKA KUMAR PRIMAARY (WAE) SCHOOL, BADAPATHURIA		
	FAO/ /	MP		176/2026
46	D-FAO/9493/2026	GOPAL CHANDRA JENA	K.K.SWAIN	
	FAO/ /	MP		177/2026
47	D-FAO/92/2019	PRIYAMBADA CHAND	SUBHADUTTA ROUSTRAY	
	FAO/92/2019	MP		178/2026
48	D-FAO/51389/2025	D.M., M/S. THE NEW INDIA ASSURANCE CO.LTD., CUTTACK		
	FAO/541/2025	MP		179/2026
49	D-FAO/9445/2026	PRADEEP MOHARANA @ PRADEEP KUMAR SUTONRAN	SUTONRAN BISWAL	
	FAO/ /	MP		180/2026
50	D-FAO/9445/2026	PRADEEP MOHARANA @ PRADEEP KUMAR SUTONRAN	SUTONRAN BISWAL	
	FAO/ /	MP		181/2026
51	D-FAO/9445/2026	PRADEEP MOHARANA @ PRADEEP KUMAR SUTONRAN	SUTONRAN BISWAL	
	FAO/ /	MP		182/2026
52	D-CRLREV/6717/2026	SAURABHA MOHANTY	DURGA PRASAD DHAL	
	CRLREV/ /	MP		293/2026
53	D-CRLREV/44/2023	BHAGINATH SOREN	HIMANSHU BHUSAN DASH	
	CRLREV/44/2023	MP		294/2026
54	D-ABLAPL/6017/2026	SRIKANTA @ SRIKANT NANDA	BHABANI SHANKAR DASPARIDA	
	ABLAPL/2725/2026	MP		357/2026
55	D-ABLAPL/5301/2026	SURENDRA RATH	SASHIBHUSAN DAS	
	ABLAPL/2610/2026	MP		358/2026
56	D-ABLAPL/1757/2026	MADHABIKA PANDA @ PATRA		
	ABLAPL/867/2026	MP		359/2026
57	D-ABLAPL/1463/2026	PAKHITA BARIK @ PARIKHITA BARIK		
	ABLAPL/712/2026	MP		360/2026

58	D-ABLAPL/1466/2026 ABLAPL/667/2026	GUPTESWAR SAHU @ GUPTES SAHU MP		361/2026
59	D-ABLAPL/32686/2025 ABLAPL/12513/2025	SANJAY MANDAL MP		362/2026
60	D-ABLAPL/1960/2026 ABLAPL/835/2026	RANJAN KUMAR PALLAI MP		363/2026
61	D-ABLAPL/6826/2026 ABLAPL/ /	BIBHUTI BHUSAN PATTNAIK MP	MILTON DAS	364/2026
62	D-ABLAPL/39930/2025 ABLAPL/14923/2025	KALIA @ SUBRAT KUMAR NATH MP		365/2026
63	D-ABLAPL/39645/2025 ABLAPL/14846/2025	CHIKU @ JYOTI RANJAN PRADHAN MP		366/2026
64	D-RSA/9278/2026 RSA/ /	RABI CHANDRA NAIK MP	AMIT PRASAD BOSE	375/2026
65	D-RSA/9278/2026 RSA/ /	RABI CHANDRA NAIK MP	AMIT PRASAD BOSE	376/2026
66	D-RSA/9304/2026 RSA/ /	BASANTA MANJARI MOHANTY MP	SUSHANT KUMAR PRADHAN	377/2026
67	D-RSA/13092/2025 RSA/164/2025	DHANURJYA @ DHANURJYA BAG MP	GOKULANANDA SAHU	378/2026
68	D-RSA/450/2005 RSA/450/2005	ARATI PATRA MP	M/S.BHAKTAHARI MOHANTY	379/2026
69	D-RSA/41271/2025 RSA/112/2026	RAMA CHANDRA SAHOO MP	PRASANNA KUMAR SWAIN	380/2026
70	D-RSA/9650/2025 RSA/171/2025	CHAKRADHARA ACHARYA MP	MAHESWAR MOHANTY	381/2026
71	D-RSA/9650/2025 RSA/171/2025	CHAKRADHARA ACHARYA MP	MAHESWAR MOHANTY	382/2026
72	D-RSA/9383/2026 RSA/ /	PURNA CHANDRA PUJARI MP	MAHESWAR MOHANTY	383/2026
73	D-RSA/133/2022 RSA/133/2022	MD. HASIB MP	ANUPAM DASH	384/2026
74	D-RSA/29924/2025 RSA/91/2026	P.S.VENKATASWARULU MP	SUNKURU SUDHAKAR RAO(SR. ADV.)	385/2026
75	D-RSA/6144/2026 RSA/ /	MAMATA BEHERA @ BHUKTA MP	BHASKAR CHANDRA PANDA	386/2026
76	D-RSA/9503/2026 RSA/ /	BRAHMA HARIJAN MP	DEBABRATA DASH	387/2026
77	D-RSA/9503/2026 RSA/ /	BRAHMA HARIJAN MP	DEBABRATA DASH	388/2026
78	D-RSA/9499/2026 RSA/ /	BISWANATHA SAHOO@BISWANATH SAHOO MP	AMIT PRASAD BOSE	389/2026
79	D-RSA/9578/2026 RSA/ /	NARAYAN ROUT MP	PRAHALLADA SAHU	390/2026
80	D-CMP/9387/2026 CMP/ /	SHANTILATA SAHU @ SAHOO MP	MADAN MOHAN SWAIN	453/2026
81	D-CMP/9507/2026 CMP/ /	CHANDRAKANTI DAS MP	PRASANTA KUMAR SATAPATHY	454/2026
82	D-CMP/9524/2026 CMP/ /	PRAVASH NARAYAN ACHARYA MP	DWARIKA PRASAD MOHANTY	455/2026
83	D-CMP/9583/2026 CMP/ /	BHASKAR PANI MP	SAMIR KUMAR MISHRA, (SR.ADV.)	456/2026
84	D-CMP/9596/2026 CMP/ /	RABINDRA @ KUMAR BUGUDAI MP	JITENDRA KUMAR MISHRA (2)	457/2026
85	D-CMP/9606/2026 CMP/ /	SUBRATA MAHAPATRA MP	PRAVASH CHANDRA JENA	458/2026
86	D-MACA/9245/2026 MACA/ /	KALIPRASAD GUMANSINGH MP	PRADEEP KUMAR MISHRA	531/2026
87	D-MACA/9245/2026 MACA/ /	KALIPRASAD GUMANSINGH MP	PRADEEP KUMAR MISHRA	532/2026
88	D-MACA/9246/2026 MACA/ /	ANANTA NAYAK MP	PRADEEP KUMAR MISHRA	533/2026
89	D-MACA/9246/2026	ANANTA NAYAK	PRADEEP KUMAR MISHRA	

	MACA/ /	MP		534/2026
90	D-MACA/9249/2026	ABHAYA KUMAR MISHRA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		535/2026
91	D-MACA/9289/2026	NEW INDIA ASSURANCE CO.LTD., SUNDARIBHARATI SATPATHY		
	MACA/ /	MP		536/2026
92	D-MACA/7093/2026	RAJANI DHARUA	SABYASACHI MISHRA	
	MACA/ /	MP		537/2026
93	D-MACA/33203/2025	D.M.,NATIONAL INSURANCE CO. LTD.,SUNDARIBHARATI KUMAR MAHALI		
	MACA/970/2025	MP		538/2026
94	D-MACA/9417/2026	CHIEF REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., BBSR		
	MACA/ /	MP		539/2026
95	D-MACA/9419/2026	ORIENTAL INSURANCE CO.LTD., CUTTACKRASANTA KUMAR MAHALI		
	MACA/ /	MP		540/2026
96	D-MACA/9417/2026	CHIEF REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., BBSR		
	MACA/ /	MP		541/2026
97	D-MACA/9419/2026	ORIENTAL INSURANCE CO.LTD., CUTTACKRASANTA KUMAR MAHALI		
	MACA/ /	MP		542/2026
98	D-MACA/9427/2026	SR. D.M., ORIENTAL INSURANCE CO.LTD., BBSR		
	MACA/ /	MP		543/2026
99	D-MACA/9428/2026	SR. D.M., ORIENTAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		544/2026
100	D-MACA/9427/2026	SR. D.M., ORIENTAL INSURANCE CO.LTD., BBSR		
	MACA/ /	MP		545/2026
101	D-MACA/9428/2026	SR. D.M., ORIENTAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		546/2026
102	D-MACA/7900/2026	THE ORIENTALINSURANCE CO. LTD., BBSR		
	MACA/ /	MP		547/2026
103	D-MACA/7913/2026	ORIENTAL INSURANCE CO.LTD., BBSR RIMJHIMBALA PATI		
	MACA/ /	MP		548/2026
104	D-MACA/9516/2026	THE MANAGER, LEGAL (TP HUB), CUTTACKRAMESH CHANDRA SAHOO 1		
	MACA/ /	MP		549/2026
105	D-MACA/1149/2026	PRATIMA DAS	DEBASISH PATNAIK	
	MACA/ /	MP		550/2026
106	D-MACA/9516/2026	THE MANAGER, LEGAL (TP HUB), CUTTACKRAMESH CHANDRA SAHOO 1		
	MACA/ /	MP		551/2026
107	D-MACA/9525/2026	M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACKMANKTH ROY		
	MACA/ /	MP		552/2026
108	D-MACA/5752/2026	LEGAL MANAGER, M/S. CHOLA MS G.I. CO., BBSR		
	MACA/ /	MP		553/2026
109	D-MACA/9543/2026	MANAGER(LEGAL CELL), NEW INDIA ASSURANCE CO.LTD., CUTTACK		
	MACA/ /	MP		554/2026
110	D-MACA/9543/2026	MANAGER(LEGAL CELL), NEW INDIA ASSURANCE CO.LTD., CUTTACK		
	MACA/ /	MP		555/2026
111	D-MACA/9553/2026	MANAGER(LEGAL CELL), NEW INDIA ASSURANCE CO.LTD., CUTTACK		
	MACA/ /	MP		556/2026
112	D-MACA/9553/2026	MANAGER(LEGAL CELL), NEW INDIA ASSURANCE CO.LTD., CUTTACK		
	MACA/ /	MP		557/2026
113	D-MACA/9553/2026	MANAGER(LEGAL CELL), NEW INDIA ASSURANCE CO.LTD., CUTTACK		
	MACA/ /	MP		558/2026
114	D-MACA/9572/2026	MANAGER(LEGAL CELL), NEW INDIA ASSURANCE CO.LTD., CUTTACK		
	MACA/ /	MP		559/2026
115	D-MACA/9572/2026	MANAGER(LEGAL CELL), NEW INDIA ASSURANCE CO.LTD., CUTTACK		
	MACA/ /	MP		560/2026
116	D-MACA/9572/2026	MANAGER(LEGAL CELL), NEW INDIA ASSURANCE CO.LTD., CUTTACK		
	MACA/ /	MP		561/2026
117	D-CRLMC/6660/2026	SATYA RANJAN SAHOO	DINESH RAY	
	CRLMC/ /	MP		633/2026
118	D-CRLMC/6676/2026	MINATIRANI MOHAPATRA	SURYAKANTA DWIBEDI	
	CRLMC/746/2026	MP		634/2026
119	D-CRLMC/6678/2026	GAYATRI BEHERA	PRIYANKA MAHAPATRA	
	CRLMC/ /	MP		635/2026
120	D-CRLMC/2522/2026	SWARUPA MAHAPATRA @ SWAROOPA MOHAPATRA		
	CRLMC/347/2026	MP		636/2026

121	D-CRLMC/6689/2026 CRLMC/ /	KHIRASINDHU BARIK MP	PRASHANTA KUMAR NAYAK	637/2026
122	D-CRLMC/6699/2026 CRLMC/ /	TARJAN KUMAR PATRA MP	SURYAKANTA DWIBEDI	638/2026
123	D-CRLMC/6704/2026 CRLMC/ /	K.LALITA AMMA MP	RABINDRA KUMAR PRUSTY	639/2026
124	D-CRLMC/37291/2025 CRLMC/738/2026	TANMAY KUMAR SATHUA MP	BYOMAKESH TRIPATHY	640/2026
125	D-CRLMC/34082/2025 CRLMC/5351/2025	PARSURAM SINDHARI MP		641/2026
126	D-CRLMC/6787/2026 CRLMC/ /	PRIYABRATA SAMAL MP	TUSAR KUMAR MISHRA	642/2026
127	D-CRLMC/36766/2025 CRLMC/5210/2025	RAJESH KUMAR PATRA MP		643/2026
128	D-CRLMC/6802/2026 CRLMC/ /	M/S. OM PARIVAHAN PVT. LTD., KOLKATA MP	SUSHANTA HARICHANDAN	644/2026
129	D-CRLMC/6793/2026 CRLMC/ /	ALOK KUMAR PANIGRAHI MP	DEVASHIS PANDA	645/2026
130	D-CRLMC/6730/2026 CRLMC/ /	DHANESWAR SAHOO MP	ASHOK KUMAR SAHOO	646/2026
131	D-CRLMC/6790/2026 CRLMC/ /	JAGANNATH NAIK MP	DEVASHIS PANDA	647/2026
132	D-CRLMC/6853/2026 CRLMC/ /	SANJAY KUMAR DAS MP	DIPAK RANJAN MISHRA	648/2026
133	D-CRLMC/6853/2026 CRLMC/ /	SANJAY KUMAR DAS MP	DIPAK RANJAN MISHRA	649/2026
134	D-CRLA/6671/2026 CRLA/ /	BISWAS NAIK MP	PRIYA RANJAN SINGH	665/2026
135	D-CRLA/6671/2026 CRLA/ /	BISWAS NAIK MP	PRIYA RANJAN SINGH	666/2026
136	D-CRLA/145/2019 CRLA/145/2019	KRUSHNA CHANDRA PANIGRAHI MP	TUKUNA KUMAR MISHRA, SHYAM MANOHAR	667/2026
137	D-CRLA/5098/2026 CRLA/212/2026	SUJAN BAG MP	BHARAT BHUSAN ROUSTRAY	668/2026
138	D-CRLA/388/2019 CRLA/388/2019	PRAMOD SAHOO MP	MR BIJAYA KU MOHANTY M/S.DEVASHIS PANDA, DILLIP KU.MOHA	669/2026
139	D-CRLA/3561/2026 CRLA/184/2026	RINA NAIK MP	BIKRAM KESHARI RAJ	670/2026
140	D-CRLA/3561/2026 CRLA/184/2026	RINA NAIK MP	BIKRAM KESHARI RAJ	671/2026
141	D-CRLA/1330/2026 CRLA/75/2026	KRUSHNA CHANDRA DAS MP	PRAKASH CHANDRA SETHI	672/2026
142	D-CRLA/6815/2026 CRLA/ /	TRIPATI BISWAS@NIRUPATI BISWAS MP	RAJIB LOCHAN PATTNAIK	673/2026
143	D-CRLA/6815/2026 CRLA/ /	TRIPATI BISWAS@NIRUPATI BISWAS MP	RAJIB LOCHAN PATTNAIK	674/2026
144	D-CRLA/1333/2026 CRLA/77/2026	RASMITA DAS MP	PRAKASH CHANDRA SETHI	675/2026
145	D-CRLA/101/2018 CRLA/101/2018	SUMIT BAGE MP	M/S.BISWAJIT NAYAK, S.SAMANTRAY, A.K.PATRA	676/2026
146	D-WA/54830/2025 WA/45/2026	GADADHAR MAHAPATRA MP	MANOJA KUMAR KHUNTIA	965/2026
147	D-WA/9240/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	966/2026
148	D-WA/9240/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	967/2026
149	D-WA/9241/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	968/2026
150	D-WA/9241/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	969/2026
151	D-WA/9372/2026 WA/ /	ASHOK KUMAR BALABANTARAY MP	SAGARIKA SAHOO	970/2026
152	D-WA/9379/2026	FOOD CORPORATION OF INDIA, NEW DELHI	SIDDHARTHA DAS	

	WA/ /	MP		971/2026
153	D-WA/9336/2026	BIRANCHI NARAYAN RARIJA	RAMAKRISHNA BISOI	
	WA/ /	MP		972/2026
154	D-WA/9461/2026	SAILESH DAS	SOUMYA MISHRA	
	WA/ /	MP		973/2026
155	D-WA/9528/2026	SARAD KUMAR MUKHI	PRAFULLA KUMAR MOHAPATRA	
	WA/ /	MP		974/2026
156	D-WA/49210/2025	STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	
	WA/ /	MP		975/2026
157	D-WA/9593/2026	ANIL BAG	ADITYA PATI	
	WA/ /	MP		976/2026
158	D-WA/9593/2026	ANIL BAG	ADITYA PATI	
	WA/ /	MP		977/2026
159	D-WP(C)/9235/2026	RASIDA BEGUM	DEBABRATA DASH	
	WP(C)/6933/2026	MP		4305/2026
160	D-WP(C)/25115/2023	UNION OF INDIA		
	WP(C)/25115/2023	MP		4306/2026
161	D-WP(C)/17796/2021	RAMESH PRASAD SAO	RAJA KUMAR PATI	
	WP(C)/17796/2021	MP		4307/2026
162	D-WP(C)/9238/2026	JWO GANESWAR SASMAL (RETD)	SAMARENDRA BEURA	
	WP(C)/6970/2026	MP		4308/2026
163	D-WP(C)/9103/2026	YASHOBANTA BEHERA	MADHUSUDAN SETHI	
	WP(C)/ /	MP		4309/2026
164	D-WP(C)/7064/2026	MALLI NAYAK	NAGEN KUMAR BARIK	
	WP(C)/5867/2026	MP		4310/2026
165	D-WP(C)/9242/2026	SUB GANESWAR NAYAK (RETD)	SAMARENDRA BEURA	
	WP(C)/6976/2026	MP		4311/2026
166	D-WP(C)/8345/2026	DIBAKAR ACHARYA	SOUBHAGYA SWAIN	
	WP(C)/6606/2026	MP		4312/2026
167	D-WP(C)/8345/2026	DIBAKAR ACHARYA	SOUBHAGYA SWAIN	
	WP(C)/6606/2026	MP		4313/2026
168	D-WP(C)/9279/2026	RUP CHANDRA SOREN	GOPINATH PANDA	
	WP(C)/ /	MP		4314/2026
169	D-WP(C)/9272/2026	PRAKASH RANJAN SOREN	ATUL TRIPATHY	
	WP(C)/6992/2026	MP		4315/2026
170	D-WP(C)/9282/2026	GAYATRI MISHRA	KAUSHAL HUSSAIN	
	WP(C)/ /	MP		4316/2026
171	D-WP(C)/9287/2026	GAYATRI MISHRA	KAUSHAL HUSSAIN	
	WP(C)/ /	MP		4317/2026
172	D-WP(C)/9288/2026	RAKESH KUMAR MISHRA	SUSHANTA KUMAR MISHRA	
	WP(C)/6999/2026	MP		4318/2026
173	D-WP(C)/46944/2025	AHALYA DAKUA	SANDHYARANI PANI	
	WP(C)/3319/2026	MP		4319/2026
174	D-WP(C)/9297/2026	GOBINDA SAHU	AMIT PRASAD BOSE	
	WP(C)/ /	MP		4320/2026
175	D-WP(C)/47874/2025	SANTOSH KUMAR PARIDA	SRIDHAR RATH	
	WP(C)/34960/2025	MP		4321/2026
176	D-WP(C)/9302/2026	RAKESH PANDA	SAIBRATA RATH	
	WP(C)/7003/2026	MP		4322/2026
177	D-WP(C)/9305/2026	RANJAN DIGAL	TRILOCHAN NANDA	
	WP(C)/ /	MP		4323/2026
178	D-WP(C)/9293/2026	ANIRUDHA RAO	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		4324/2026
179	D-WP(C)/9307/2026	DHIRENDRA KUMAR SAHU	SAIBRATA RATH	
	WP(C)/7012/2026	MP		4325/2026
180	D-WP(C)/9310/2026	SARAT MAHAPATRA	TRILOCHAN NANDA	
	WP(C)/ /	MP		4326/2026
181	D-WP(C)/32143/2025	ABRAR KHAN	KHAN MAHMOODUL HASAN NIAMATI	
	WP(C)/22585/2025	MP		4327/2026
182	D-WP(C)/9314/2026	RABINDRA NATH GOUDA	TRILOCHAN NANDA	
	WP(C)/ /	MP		4328/2026
183	D-WP(C)/32143/2025	ABRAR KHAN		
	WP(C)/22585/2025	MP		4329/2026

184	D-WP(C)/9315/2026 WP(C)/6953/2026	DR. BASUDEV MOHANTY MP	STHITI PRAGYAN SUNANDINI	4330/2026
185	D-WP(C)/9294/2026 WP(C)/ /	GITARANI ROUTARAY MP	KRISHNA CHANDRA SAHU	4331/2026
186	D-WP(C)/9319/2026 WP(C)/ /	M/S RAJA BRICKS, BALESWAR MP	SAIBRATA RATH	4332/2026
187	D-WP(C)/9320/2026 WP(C)/ /	M/S HARIPRIYA ASSOCIATES, BERHAMPUR MP	PRADOSH PATNAIK	4333/2026
188	D-WP(C)/9322/2026 WP(C)/6958/2026	SEKH SALAUDDIN MP	SHIVSANKAR MOHANTY	4334/2026
189	D-WP(C)/9338/2026 WP(C)/ /	SANTOSH KUMAR GURU MP	ALOK KUMAR MOHAPATRA	4335/2026
190	D-WP(C)/8260/2026 WP(C)/6795/2026	LOKANATH SAHU MP	BISWABIHARI MOHANTY	4336/2026
191	D-WP(C)/8345/2026 WP(C)/6606/2026	DIBAKAR ACHARYA MP	SOUBHAGYA SWAIN	4337/2026
192	D-WP(C)/9341/2026 WP(C)/ /	BINAY KUMAR ROUT MP	ALOK KUMAR MOHAPATRA	4338/2026
193	D-WP(C)/12092/2012 WP(C)/12092/2012	RAGHUNATH MISHRA MP		4339/2026
194	D-WP(C)/9347/2026 WP(C)/ /	SISIR KUMAR MOHANTY MP	ALOK KUMAR MOHAPATRA	4340/2026
195	D-WP(C)/9350/2026 WP(C)/ /	RASHMI RANJAN ROUT MP	SIDHARTHA MISHRA	4341/2026
196	D-WP(C)/9095/2026 WP(C)/ /	AMIYA KUMAR TUNGA SAMANTA MP	DR. JITENDRA KUMAR LENKA	4342/2026
197	D-WP(C)/9352/2026 WP(C)/ /	SUSHREE ANGITA MARTHA MP	MANASHA CHANDRA JENA	4343/2026
198	D-WP(C)/23848/2022 WP(C)/23848/2022	FAKIRA NAG @ LUHA MP	LALIT SAHU	4344/2026
199	D-WP(C)/9367/2026 WP(C)/6988/2026	MADHUSMITA MISHRA MP	RUDRA NARAYAN PARIJA	4345/2026
200	D-WP(C)/27588/2022 WP(C)/27588/2022	DEBANANDA DHARUA MP	LALIT SAHU	4346/2026
201	D-WP(C)/27586/2022 WP(C)/27586/2022	DILLIP DHARUA MP	LALIT SAHU	4347/2026
202	D-WP(C)/27589/2022 WP(C)/27589/2022	HEMANTA DHARUA MP	LALIT SAHU	4348/2026
203	D-WP(C)/9371/2026 WP(C)/ /	M/S MAHANADI COALFIELDS LIMITED, JHARSUGUDA MP	PRASANTA KUMAR BINDO ACHARYA	4349/2026
204	D-WP(C)/27585/2022 WP(C)/27585/2022	NARENDRA DHARUA MP	LALIT SAHU	4350/2026
205	D-WP(C)/4707/2026 WP(C)/3991/2026	SANTOSH BEHERA MP	SOUBHAGYA SWAIN	4351/2026
206	D-WP(C)/9378/2026 WP(C)/ /	SANKARSAN SAHOO MP	PRASANTA KUMAR SATAPATHY	4352/2026
207	D-WP(C)/9376/2026 WP(C)/ /	JYOTI PRAKASH NAYAK MP	UMESH CHANDRA MOHANTY	4353/2026
208	D-WP(C)/9381/2026 WP(C)/ /	RABINDRA KUMAR RATH MP	KUNAL KUMAR SWAIN	4354/2026
209	D-WP(C)/9368/2026 WP(C)/ /	PRAVAT CHANDRA MOHANTA MP	SADASIVA PATRA (1)	4355/2026
210	D-WP(C)/9382/2026 WP(C)/ /	JYOTI PRAKASH NAYAK MP	UMESH CHANDRA MOHANTY	4356/2026
211	D-WP(C)/33883/2025 WP(C)/23661/2025	BAURIBANDHU SAHU MP	KSHIROD KUMAR ROUT	4357/2026
212	D-WP(C)/9384/2026 WP(C)/ /	ANJALI PANDA MP	SUSANTA KUMAR TRIPATHY	4358/2026
213	D-WP(C)/9401/2026 WP(C)/ /	M/S BHARAT SECURITY SERVICES, JAJPUR MP	AKSHAYA KUMAR PANDEY	4359/2026
214	D-WP(C)/35623/2025 WP(C)/24530/2025	ABHILIPSA MOHANTY MP	ANANTA NARAYAN PATTANAYAK	4360/2026
215	D-WP(C)/9403/2026	PUJARIGUDA PANCHAYAT STARIYA MAHARASA MP	ANANTA NARAYAN PATTANAYAK	

	WP(C)/ /	MP		4361/2026
216	D-WP(C)/9405/2026	M/S. TRISHAKTI ENGINEERING WORKS, KERNAL	PRATAP DEO	
	WP(C)/ /	MP		4362/2026
217	D-WP(C)/55112/2025	NIRUPAMA ROUT		
	WP(C)/37814/2025	MP		4363/2026
218	D-WP(C)/9407/2026	SULOCHANA SWAIN	AKSHAYA KUMAR PANDEY	
	WP(C)/ /	MP		4364/2026
219	D-WP(C)/9408/2026	SERIGUMA PANCHAYAT STARIYA MAHIL	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		4365/2026
220	D-WP(C)/16194/2025	M/S. SAI BABA GLASS HOUSE, CUTTACK	PRASANTA KUMAR SATAPATHY	
	WP(C)/12306/2025	MP		4366/2026
221	D-WP(C)/9411/2026	SWARNAPRIYA NATH SHARMA	AKSHAYA KUMAR PANDEY	
	WP(C)/ /	MP		4367/2026
222	D-WP(C)/16856/2025	RAJIB MOHANTY	ALOK KUMAR PANDA	
	WP(C)/12225/2025	MP		4368/2026
223	D-WP(C)/9415/2026	NAKULA MALIPHULA	ALOK KUMAR PANDA	
	WP(C)/ /	MP		4369/2026
224	D-WP(C)/48949/2025	UPENDRA NAYAK	ANAND PRAKASH DAS	
	WP(C)/34051/2025	MP		4370/2026
225	D-WP(C)/55396/2025	SRADHANJALI BHUTIA	ANANDA PRAKASH DAS	
	WP(C)/304/2026	MP		4371/2026
226	D-WP(C)/18535/2025	BIJAYA KUMAR SAHOO	SRIKAR KUMAR RATH	
	WP(C)/12509/2025	MP		4372/2026
227	D-WP(C)/57/2023	SANKARSAN PRADHAN	RAJ KISHORE SWAIN	
	WP(C)/57/2023	MP		4373/2026
228	D-WP(C)/9404/2026	LAXMI BAG	BIKRAM CHANDRA GHADEI	
	WP(C)/ /	MP		4374/2026
229	D-WP(C)/9404/2026	LAXMI BAG	BIKRAM CHANDRA GHADEI	
	WP(C)/ /	MP		4375/2026
230	D-WP(C)/9448/2026	RABINDRA PANDA	SOUMYA MISHRA	
	WP(C)/6966/2026	MP		4376/2026
231	D-WP(C)/33605/2025	KASHINATH BEHERA	RAJIB LOCHAN PATTANAIK	
	WP(C)/24126/2025	MP		4377/2026
232	D-WP(C)/9449/2026	HDB FINANCIAL SERVICES LTD., BHUBANESWAR	MANAS RANJAN KHATUA	
	WP(C)/ /	MP		4378/2026
233	D-WP(C)/42051/2025	PADMINI MOHANTY	SUSANTA KUMAR LENKA	
	WP(C)/29957/2025	MP		4379/2026
234	D-WP(C)/25303/2025	VARSHA BHUYAN	SUKANTA KUMAR DALAI	
	WP(C)/17620/2025	MP		4380/2026
235	D-WP(C)/9455/2026	HDB FINANCILA SERVICES LTD., BHUBANESWAR	MANAS RANJAN KHATUA	
	WP(C)/ /	MP		4381/2026
236	D-WP(C)/9456/2026	HDB FINANCIAL SERVICES LTD., KHURDA	MANAS RANJAN KHATUA	
	WP(C)/ /	MP		4382/2026
237	D-WP(C)/9450/2026	DAKSHYA CHANDRA DEHURY	ALOK KUMAR MOHAPATRA	
	WP(C)/ /	MP		4383/2026
238	D-WP(C)/9370/2026	AJIPARAPU APPANA @ AJJIPURAM APPANA	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		4384/2026
239	D-WP(C)/9459/2026	HDB FINANCIAL SERVICES LTD., KHURDA	MANAS RANJAN KHATUA	
	WP(C)/ /	MP		4385/2026
240	D-WP(C)/22251/2023	JAGADISH PADHAN	JANGYA PRAKASH PARIDA	
	WP(C)/22251/2023	MP		4386/2026
241	D-WP(C)/9460/2026	BASANTA KUMAR SAHOO	AMITAV TRIPATHY	
	WP(C)/ /	MP		4387/2026
242	D-WP(C)/19990/2023	SURENDRA KUMAR DORA	JANGYA PRAKASH PARIDA	
	WP(C)/19990/2023	MP		4388/2026
243	D-WP(C)/19989/2023	SABITA SETHI	JANGYA PRAKASH PARIDA	
	WP(C)/19989/2023	MP		4389/2026
244	D-WP(C)/9463/2026	M/S DEVAVRAT HOMES PVT. LTD., BHUBANESWAR	DESWRAT DEVESH	
	WP(C)/ /	MP		4390/2026
245	D-WP(C)/9464/2026	HDB FINANCIAL SERVICES LTD., KHURDA	MANAS RANJAN KHATUA	
	WP(C)/ /	MP		4391/2026
246	D-WP(C)/9467/2026	HDB FINANCIAL SERVICES LTD., KHURDA	MANAS RANJAN KHATUA	
	WP(C)/ /	MP		4392/2026

247	D-WP(C)/9388/2026 WP(C)/ /	BANSIDHAR LENKA MP	ASHOK KUMAR SAHOO	4393/2026
248	D-WP(C)/9469/2026 WP(C)/ /	SUPRIYA PODDAR MP	LINGARAJ SARANGI	4394/2026
249	D-WP(C)/9473/2026 WP(C)/ /	UNION OF INDIA MP	ALOK KUMAR MOHANTY	4395/2026
250	D-WP(C)/23209/2024 WP(C)/13506/2024	KESHAB CHANDRA MISHRA MP	RATIKANTA MOHAPATRA	4396/2026
251	D-WP(C)/23665/2020 WP(C)/23665/2020	PRAPHUL ACHARYA MP	JINTENDRA MOHANTY	4397/2026
252	D-WP(C)/9483/2026 WP(C)/ /	PRATYUSH MISHRA MP	PADMALAYA MOHAPATRA	4398/2026
253	D-WP(C)/9393/2026 WP(C)/ /	SAROJ JENA MP	ASHOK KUMAR SAHOO	4399/2026
254	D-WP(C)/9487/2026 WP(C)/ /	SUBASH CHANDRA SAHOO MP	LAXMIKANTA BEHERA	4400/2026
255	D-WP(C)/9490/2026 WP(C)/ /	JITANA KUMAR SAHOO MP	ANUP KUMAR PATTNAIK	4401/2026
256	D-WP(C)/9491/2026 WP(C)/ /	M/S BANDANA ROUT, BALASORE MP	SOMANATH MISHRA	4402/2026
257	D-WP(C)/9496/2026 WP(C)/ /	ASHISH NAIK MP	RABINDRA KUMAR PATNAIK	4403/2026
258	D-WP(C)/9497/2026 WP(C)/ /	M/S MOTHER EARTH RESOURCES PVT.LTD. MP	SOMANATH MISHRA	4404/2026
259	D-WP(C)/9502/2026 WP(C)/ /	BIRENDRA KUMAR SABAR MP	BHABANI SHANKAR RAYAGURU	4405/2026
260	D-WP(C)/9504/2026 WP(C)/ /	BIDYADHAR JENA MP	KUNAL KUMAR SWAIN	4406/2026
261	D-WP(C)/9505/2026 WP(C)/ /	M/S GM IRON AND STEELS COMPANY LIMITED MP	SUBHANKAR ROUT	4407/2026
262	D-WP(C)/9508/2026 WP(C)/ /	DIPAK KUMAR NAYAK MP	BHABANI SHANKAR RAYAGURU	4408/2026
263	D-WP(C)/9511/2026 WP(C)/ /	SUSANTA KUMAR PANDA MP	SHRADHANJALI SAHOO	4409/2026
264	D-WP(C)/9517/2026 WP(C)/ /	SIMANCHALA TRIPATHY MP	AMARENDRA MALLICK	4410/2026
265	D-WP(C)/53901/2024 WP(C)/33147/2024	RANADHIR NAYAK MP	ACHYUTANANDA PATTANAİK	4411/2026
266	D-WP(C)/9527/2026 WP(C)/ /	BANABIHARI MISHRA MP	ABHISEK PUROHIT	4412/2026
267	D-WP(C)/2571/2021 WP(C)/2571/2021	ARJUN DAS MP	B.S.TRIPATHY 1	4413/2026
268	D-WP(C)/9436/2026 WP(C)/ /	M/S GHANSHYAM MISRA AND SONS P.LTD. MP	RAJAL SAHOO	4414/2026
269	D-WP(C)/9537/2026 WP(C)/ /	SUJATA MALLICK MP	PABITRA KUMAR NAYAK	4415/2026
270	D-WP(C)/3959/2026 WP(C)/3378/2026	NEW MODERN TECHNOMECH PVT. LTD., BIRENDA MP	BARADAK ACHARYA	4416/2026
271	D-WP(C)/9531/2026 WP(C)/ /	DIRECTOR, LAND RECORDS, SURVEYS, BOAR MP	SARAT CHANDRA MEKAP	4417/2026
272	D-WP(C)/9540/2026 WP(C)/ /	SNIGDHA MUKUND MP	SARAT CHANDRA MEKAP	4418/2026
273	D-WP(C)/9545/2026 WP(C)/ /	PRATIMA KUMARI BEHERA MP	PABITRA KUMAR NAYAK	4419/2026
274	D-WP(C)/9548/2026 WP(C)/ /	PRASANTA KUMAR BEHERA MP	PRAFULLA KUMAR MOHAPATRA	4420/2026
275	D-WP(C)/9549/2026 WP(C)/ /	SUB DIVISIONAL OFFICER, ELECTRICAL, D MP	ANAMIKA KUMAR (TECHNICAL) BHADRAK	4421/2026
276	D-WP(C)/9551/2026 WP(C)/ /	UPASI NAG MP	PRAFULLA KUMAR MOHAPATRA	4422/2026
277	D-WP(C)/9554/2026 WP(C)/ /	MANAMOHAN MUNDA MP	BHABANI SHANKAR RAYAGURU	4423/2026
278	D-WP(C)/14175/2025	PRADIPTA KUMAR SAHOO	DR. BINODA KUMAR MISHRA	

	WP(C)/9930/2025	MP		4424/2026
279	D-WP(C)/9558/2026 WP(C)/ /	PRATAP KUMAR BEHERA MP	RAJA KISHORE SAHOO	4425/2026
280	D-WP(C)/27230/2024 WP(C)/15766/2024	SATYANARAYAN MOHAPATRA MP	BIBEKANANDA BHUYAN	4426/2026
281	D-WP(C)/9577/2026 WP(C)/ /	PRABHATI PANIGRAHI MP	PRADEEP KUMAR MAHAPATRA	4427/2026
282	D-WP(C)/9580/2026 WP(C)/ /	SUMIT DASH MP	SUBHADUTTA ROUSTRAY	4428/2026
283	D-WP(C)/9509/2026 WP(C)/ /	SANJAY SARKAR MP	ANJAN KUMAR BISWAL	4429/2026
284	D-WP(C)/9584/2026 WP(C)/ /	DINESH KUMAR MOHANTY MP	SUBHADUTTA ROUSTRAY	4430/2026
285	D-WP(C)/9588/2026 WP(C)/ /	DR. TIRUPATI PANIGRAHI MP	AMIT PRASAD BOSE	4431/2026
286	D-WP(C)/9591/2026 WP(C)/ /	JAYDEB MISRA MP	ASOK MOHANTY	4432/2026
287	D-WP(C)/9598/2026 WP(C)/ /	KUNU MUNDA MP	ARJUNA CHARANA BEHERA	4433/2026